

ORISSA HIGH COURT**FILING REPORT AS ON :17/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/11336/2026	ROHIT GARTIA @ ROHIT GADTIA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /48 /2026 () //	
2	D-BLAPL/11337/2026	DEEPAK BARMAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	G.R.P.S.,SAMBALPUR /9 /2026 () //	
3	D-BLAPL/11343/2026	SOMNATH SAHOO VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	/ /0 () //	
4	D-BLAPL/11345/2026	BIJAY @ ALEKHA KUMAR PATRA VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	KEONJHAR TOWN /140 /2026 () //	AOR20220001061C202600007
5	D-BLAPL/11347/2026	SATYAM SWAIN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 () //	AOR20220002454C202600040
6	D-BLAPL/11348/2026	PRABHAT BHOI @ TITU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 () //	AOR20220002454C202600039
7	D-BLAPL/11350/2026	DHARANIDHAR MAHAKUD VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	NAYAKOT /172 /2025 () //	AOR20220001061C202600005
8	D-BLAPL/11360/2026	JAYANT @ JAYANTA KUMAR JENA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	NAIKANI-DIHI /14 /2026 () //	
9	D-BLAPL/11361/2026	RATIKANTA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /516 /2025 () //	AOR20250000001C202600018
10	D-BLAPL/11362/2026	SRIDHAR NAHAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SARANAKUL /29 /2026 () //	
11	D-BLAPL/11363/2026	BABU @ SARFARAJ ANSARI VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /39 /2025 () //	

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12	D-BLAPL/11365/2026	RAM IQBAL RAY @ MQ. RAM EKBAL RAY VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /285 /2022 () //	
13	D-BLAPL/11368/2026	RAJKISHORE @ RAJKISHOR SETHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	DUNGURIPALI /39 /2026 () //	
14	D-BLAPL/11369/2026	JYOTIRMAYEE SAHOO @ JYOTIRMAYEE SAHU VS STATE OF ODISHA	CHANDANA TRIPATHY VS	LALBAG /463 /2025 () //	
15	D-BLAPL/11370/2026	NABI KHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	JHARSUGUDA /646 /2025 () //	
16	D-BLAPL/11371/2026	RABINDRA MANDAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /37 /2026 () //	AOR20220003509C202600036
17	D-BLAPL/11372/2026	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	KARANJIA /69 /2026 () //	
18	D-BLAPL/11373/2026	MUKESH @ GUDDU JHA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BANHARPALI /63 /2026 () //	
19	D-BLAPL/11375/2026	NAKULA DIGAL VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	BALLIGUDA /120 /2025 () //	
20	D-BLAPL/11381/2026	SANJU SINGH VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	OUPADA /141 /2024 () //	AOR20230000420C202600009
21	D-BLAPL/11385/2026	RAMAKANTA DALEI @ BABUL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /881 /2025 () //	
22	D-BLAPL/11388/2026	RAJA MAHAPATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /68 /2026 () //	
23	D-BLAPL/11397/2026	SONU HANTAL	NIHAR RANJAN SAHOO	KALIMELA /187 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/11399/2026	BALARAM @ SANTOSH SAMAL	SANJAY KUMAR PATTANAİK	TANGI /166 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/11400/2026	KARAN SUNA @ PARIKHATA SUNA	SURYAKANTA DWIBEDI	TUMUDIBANDHA /11 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/11401/2026	GIRISH KANHAR	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/11403/2026	SUMIT KUMAR NAYAK @ KUNU	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/11407/2026	DAMBA KADRAKA	MANAS KUMAR CHAND	RAMANAGUDA /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/11408/2026	BUDHISAGAR MEHER	MANAS KUMAR CHAND	KANTABANJI /288 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/11409/2026	RAJKUMAR MEHER	JUGALA KISHORE PANDA	BAUNISUNI /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/11413/2026	ARABINDA KALTA	ROHIT KUMAR SUNA	//	AOR20220000053C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/11415/2026	SUMANT RAUT @ SUMANTA @ SUMANTA ROUTA	SANTOSH KUMAR MAHANTY	ASKA /69 /2026	AOD20240000242C202600087
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/11421/2026	SILU @ PRABHANJAN BEHERA	BIRAJA PRASAD NANDA	TALCHER TOWN /798 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/11434/2026	JAYANT AMAYAT	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	

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35	D-BLAPL/11437/2026	STATE OF ODISHA NANDA @ DUSHMANTA MANIA VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /84 /2023 ()	
36	D-BLAPL/11438/2026	STATE OF ODISHA KAPILAS SAHU VS	AMULYA RATNA PANDA VS	// / /0 ()	
37	D-BLAPL/11440/2026	STATE OF ODISHA SUDARSAN PATRA @ DUKHANA VS	ANUPAM RATH VS	// ASKA /74 /2026 ()	
38	D-BLAPL/11446/2026	STATE OF ODISHA ROCKY @ ARUPANANDA PATRA VS	PUSPAMITRA MOHAPATRA VS	// MADHUPATNA /20 /2025 ()	
39	D-BLAPL/11447/2026	STATE OF ODISHA DAYANIDHI VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
40	D-BLAPL/11450/2026	STATE OF ODISHA ISHRON PARICHHA VS	PRANGYANANDA PATTANAIK VS	// Maitri Vihar PS /93 /2026 ()	
41	D-BLAPL/11451/2026	STATE OF ODISHA LOKANATH NAIK VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /243 /2025 ()	
42	D-BLAPL/11454/2026	STATE OF ODISHA AJIT KUMAR BARIK @ AJIT BARIK VS	ACHYUTANANDA PATTANAIK VS	// SORO /976 /2025 ()	AOD20240000586C202600107
43	D-BLAPL/11455/2026	STATE OF ODISHA HEMANTA DEEP VS	SUSANTA KUMAR SAHU VS	// BHEDEN /68 /2025 ()	AOR20240001059C202600009
44	D-BLAPL/11457/2026	STATE OF ODISHA PRADIPTA KUMAR RATH @ CHINU VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /127 /2026 ()	
45	D-BLAPL/11459/2026	STATE OF ODISHA SARAT KUMAR DEY VS	JUGALA KISHORE PANDA VS	// MOHANA /120 /2023 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/11461/2026	ADITYA PATRA VS STATE OF ODISHA	LAXMIPRIYA BEHERA VS	BELLAGAON /33 /2026 () //	AOR20220001736C202600064
47	D-BLAPL/11467/2026	KUNA JALI @ PRASANT VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	G.R.P.S.,BERHAMPUR /145 /2025 () //	AOR20220004593C202600015
48	D-BLAPL/11469/2026	NIRAKARA KHANDAYAT VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	BIRMAHARAJPUR /220 /2024 () //	
49	D-BLAPL/11471/2026	RATAN TRIPATHY VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	PIPLI /119 /2025 () //	
50	D-BLAPL/11472/2026	RUBITA MAHAPATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /101 /2022 () //	
51	D-BLAPL/11477/2026	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAIRANGPUR TOWN /48 /2026 () //	AOD20240000012C202600108
52	D-BLAPL/11479/2026	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAIRANGPUR TOWN /47 /2026 () //	AOD20240000012C202600107
53	D-BLAPL/11481/2026	SAMANTA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BELAGARH /8 /2026 () //	
54	D-BLAPL/11483/2026	KABIR ALI VS STATE OF ODISHA	MOHAMMAD AKRAM VS	INDUSTRIAL ESTATE PS /79 /2026 () //	
55	D-BLAPL/11485/2026	RAJA @ RAJESH @ DEEPAK GOUDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KOTINANDA /33 /2026 () //	
56	D-BLAPL/11487/2026	PRAVAKAR DALAI @ PRABHAKAR DALAI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHARMASALA /86 /2026 () //	
57	D-BLAPL/11489/2026	CHANDAN SETHI	SIDHARTHA SANKAR RAY (2)	KOTINANDA /33 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/11492/2026	ASHOK KUMAR MOHANTA	KULDEEP MOHANTY	RAIRANGPUR TOWN /62 /2026	AOD20240000012C202600109
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/11493/2026	AKULA GOVINDA @ CK @ GK @ KANHA	JIBAN RANJAN DASH	GUNUPUR /98 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/11496/2026	VINOD SINGH	SOUMYA RANJAN DAS	BANDOMUNDA /20 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/11499/2026	BIBEK MAHANANDIA	BIJAYA KUMAR RAGADA	BOUDH /225 /2025	AOD20220004577C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/11505/2026	M. KALU CHARAN REDDY @ KALIA	ANUPAM DASH	ASKA /69 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/11506/2026	JOGENDRA BEHERA	JITENDRA SAMANTARAY	ASKA /95 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/11507/2026	KRUSHNA PANDI	JITENDRA SAMANTARAY	KHALLIKOTE /736 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/11508/2026	SUNIL KUMAR SAHOO @ JITU	KSHIROD KUMAR ROUT	BALIAPANDA /227 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMAPL/17138/2026	LAMBODAR SETHI	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMAPL/17203/2026	PRAFULLA KU. JENA	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
		BABAJI JENA		//	
68	D-CMAPL/17345/2026	LALIT MOHAN MAJHI	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	()	

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		STATE OF ODISHA		//	
69	D-CMP/17109/2026	M/S. NEELACHAL BUILD TECH AND RESSORTS PRIVATE LIMITED	MANABANDAN BAUG	//	
		VS	VS	0	
		M/S. JAYCEE HOUSING PRIVATE LIMITED		//	
70	D-CMP/17111/2026	INDRAJEET MOHANTY	SUVASHISH PATTANAIK	//	
		VS	VS	0	
		KHIROD CHANDRA JENA		//	
71	D-CMP/17144/2026	PRASANNA KUMAR DASH	AMIT PRASAD BOSE	//	
		VS	VS	0	
		ARUN KUMAR DASH		//	
72	D-CMP/17178/2026	PURNIMA JENA	DARPAHARI DHAL	//	
		VS	VS	0	
		MANOJ KUMAR SAHOO		//	
73	D-CMP/17206/2026	SUNIL KUMAR MOHANTY	SOUMYA MISHRA	//	
		VS	VS	0	
		MANASI TARAI		//	
74	D-CMP/17265/2026	SIDHESWAR DAS	LALITENDU MISHRA	//	AOR20220001610C202600025
		VS	VS	0	
		PRAMILA DAS		//	
75	D-CMP/17277/2026	GAJENDRA SUNA	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		PREMOKARI KHOSLA		//	
76	D-CMP/17308/2026	JAYANTI BEHERA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		DILESWARI PRADHAN		//	
77	D-CMP/17313/2026	DHIREN KUMAR DASH	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		KETAKI NAIK		//	
78	D-CMP/17330/2026	BELMATI MEHER @ BELAMATI MEHER	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		MADHABILATA @ MADHABI MEHER		//	
79	D-CMP/17347/2026	SATYABATI BARIK	DURGA PRASAD PRADHAN	//	
		VS	VS	0	
		SARAT BARIK		//	

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80	D-CMP/17378/2026	GOPI DAS @ GOPINATH DAS VS JUMA KHAN	TUSAR KUMAR MISHRA VS	// 0 //	
81	D-CONTC/17127/2026	SATYABANA PARIDA VS VUPINDER SINGH PUNIA, I.A.S	ADV. VS	// 0 //	
82	D-CONTC/17165/2026	PURUSOTTAM MAHANTA VS ASWATHY S.,IAS	BIBHU PRASAD DAS VS	// 0 //	
83	D-CONTC/17184/2026	SUSHREEMAYEE LENKA VS USHA PADHEE, IAS	BANSHIDHAR SATAPATHY VS	// 0 //	
84	D-CONTC/17187/2026	TANMAYA KUMAR SAHOO VS USHA PADHEE, IAS	BANSHIDHAR SATAPATHY VS	// 0 //	
85	D-CONTC/17190/2026	SUBBRAT KUMAR PATTANAIK VS USHA PADHEE, IAS	BANSHIDHAR SATAPATHY VS	// 0 //	
86	D-CONTC/17192/2026	DEBANANDA ROUT VS USHA PADHEE, IAS	BANSHIDHAR SATAPATHY VS	// 0 //	
87	D-CONTC/17198/2026	BAPUJI KUMAR SAHOO VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //	
88	D-CONTC/17208/2026	SESHADEV KAR VS PUMA TUDU, IAS	ADV. VS	// 0 //	
89	D-CONTC/17209/2026	RABINDRA KUMAR DASH VS BISWARAJ PANDA, DIVISIONAL FOREST OFFICER,CITY FOREST DIVISION, BHUBANESWAR/	ADV. VS	// 0	
90	D-CONTC/17212/2026	KHIROD CHANDRA PARIDA VS BISWARAJ PANDA, DIVISIONAL FOREST OFFICER,CITY FOREST DIVISION, BHUBANESWAR/	ADV. VS	// 0	
91	D-CONTC/17215/2026	PUJARANI SAHU	BIBHUPRASAD MISHRA	//	

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		VS	VS	()	
92	D-CONTC/17217/2026	DR.N.THIRUMALA NAIK, I.A.S		//	
		RASHMITA SAHOO	BIBHUPRASAD MISHRA	//	
		VS	VS	()	
93	D-CONTC/17242/2026	DR.N.THIRUMALA NAIK, I.A.S		//	
		TAPAN KUMAR BEHERA	ADV	//	AOR20220001328C202600048
		VS	VS	()	
94	D-CONTC/17243/2026	SOURAV CHAKRABARTY, SUB COLLECTOR BHADRAK		//	
		KIRANBALA LENKA	Swapnil Roy	//	AOR20220001600C202600096
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
95	D-CONTC/17245/2026	BAILOCHAN MAHALIK	SUSANTA KUMAR SAHU	//	AOR20240001059C202600008
		VS	VS	()	
		PREMJIT NAYAK, IAS		//	
96	D-CONTC/17248/2026	SAMIT KUMAR NAIK	SARBESWAR SAHOO	//	AOD20220004505C202600049
		VS	VS	()	
		SAROJ KUMAR BEHERA OAS		//	
97	D-CONTC/17254/2026	MANJULATA SINGH	Asutosh Rout	//	AOD20230000737C202600058
		VS	VS	()	
		DR MRINALINI DARSWAL, COMMISSIONER CUM SECRETARY		//	
98	D-CONTC/17256/2026	BHARAT CHANDRA MOHANTY	Asutosh Rout	//	AOD20230000737C202600057
		VS	VS	()	
		SUBHA SHARMA, PRINCIPAL SECRETARY, GOVT OF ODISHA		//	
99	D-CONTC/17286/2026	HARMOHAN MOHANTY	ADV.	//	
		VS	VS	()	
		ARABIND AGRAWAL, IAS		//	
100	D-CONTC/17292/2026	SITAKANTA MAHAPATRA	GOPAL KRUSHNA NANDA	//	
		VS	VS	()	
		THIRUMALA NAIK, IAS		//	
101	D-CONTC/17298/2026	GOBINDA MAHAKUDA	AUROBINDA SAHOO	//	
		VS	VS	()	
		N.THIRUMALLA NAYAK, I.A.S		//	
102	D-CONTC/17300/2026	NIKET SAHU	ADV.	//	
		VS	VS	()	

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103	D-CONTC/17302/2026	DHEENAH DASTAGEER, I.A.S KARUNAKAR PANDA VS	ADV. VS	// // ()	
104	D-CONTC/17315/2026	ASWATHY S., IAS SHANTI MANJARI DEI VS	DILLIP KUMAR PRADHAN VS	// // ()	
105	D-CONTC/17317/2026	USHA PADHEE, IAS NEPAL PRAKASH SAMANTA VS	ADV. VS	// // ()	
106	D-CONTC/17334/2026	KIRANDEEP KAUR SAHOTA, COMMNR., CUTTACK MUNICIPAL CORPORATION, CUTTACK DR.SWAPNA KABIRAJ VS	ADV. VS	// // ()	
107	D-CONTC/17339/2026	R.DORAISWAMY,CEO AND M.D., LIC OF INDIA DR.LAXMIKANTA MISHRA VS	ADV. VS	// // ()	
108	D-CONTC/17361/2026	R.DORAISWAMY,CEO AND M.D., LIC OF INDIA BASANTA KUMAR PANI VS	ADV. VS	// // ()	AOD20220001927C202600063
109	D-CONTC/17363/2026	DR N.THIRUMALA NAIK ,IAS, CPMMISIONER LOKANATH MOHANTA VS	CUM SECRETERARY SCHOOL AND MASS EDUCATION DILLIP KUMAR MOHAPATRA VS	// // ()	AOD20220001927C202600062
110	D-CONTC/17365/2026	DR N THIRUMALA NAIK,IAS SHANKAR HARIJAN VS	Dhananjaya Mund VS	// // ()	AOR20220001492C202600114
111	D-CONTC/17367/2026	SHUBHA SARMA, IAS PRAMOD KUMAR LENKA VS	DILLIP KUMAR MOHAPATRA VS	// // ()	AOD20220001927C202600064
112	D-CONTC/17369/2026	DR N THIRUMALA NAIK, IAS TULSA SAHU VS	Dhananjaya Mund VS	// // ()	AOR20220001492C202600112
113	D-CONTC/17372/2026	SHUBHA SARMA, IAS JITENDRA KUMAR NAYAK VS	LAXMINARAYAN RAYATSINGH VS	// // ()	AOD20240000645C202600013
		DR MANORANJAN SAHU, OAS		//	

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114	D-CONTC/17374/2026	GOURA HARIJAN VS SHUBHA SARMA, IAS	Dhananjaya Mund VS	// ()	AOR20220001492C202600113
115	D-CRLA/11342/2026	MANORANJAN NAYAK VS GITANJALI BARIK	DURGA CHARAN DEY VS	//0 ()	
116	D-CRLA/11344/2026	MANORANJAN NAYAK VS GITANJALI BARIK	DURGA CHARAN DEY VS	//0 ()	
117	D-CRLA/11346/2026	MANORANJAN NAYAK VS GITANJALI BARIK	DURGA CHARAN DEY VS	//0 ()	
118	D-CRLA/11349/2026	MANORANJAN NAYAK VS GITANJALI BARIK	DURGA CHARAN DEY VS	//0 ()	
119	D-CRLA/11463/2026	LAXMIDHAR DAS VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	NARASINGHPUR /72 /2016 ()	
120	D-CRLMC/11339/2026	JOHAN DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	PHIRINGIA /138 /2015 ()	
121	D-CRLMC/11355/2026	TUSARKANTA NAYAK@TUSHARKANTA NAYAK VS PRASANJIT DEO	ARIJEET MISHRA VS	//0 ()	
122	D-CRLMC/11359/2026	PRASANTA DHAL@JHATIA VS STATE OF ODISHA	SRINIBAS SAHOO VS	BARI RAMCHANDRAPUR /579 /2024 ()	
123	D-CRLMC/11366/2026	SAHIL NAG@PRITAM NAG VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /349 /2024 ()	
124	D-CRLMC/11384/2026	PRADEEP KUMAR PATRA VS SHOBAN KHAN	BHABANI SANKAR DAS VS	//0 ()	
125	D-CRLMC/11395/2026	YASH CHOUDHARY @ CHAUDHARY	AMIT SUJAT BISWAL	BINIKA /181 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/11398/2026	M.JAGDISH PATTNAIK @ RAJESH	T.NARAYANA MURTY	VIGILANCE PS (BERHAMPUR) /1 /2002	AOR20220002995C202600026
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
127	D-CRLMC/11405/2026	KASHINATH BEHERA	SRITAM KUMAR NAYAK	/ /0	
		VS	VS	()	
		SRIMANTA PRUSTY		//	
128	D-CRLMC/11410/2026	ABDUL KADIR	MANAS KUMAR CHAND	MUDANPUR RAMPUR /87 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/11417/2026	BIJAYA KUMAR MALLICK @ VIJAY KUMAR MALLICK	ASHOK KUMAR GHADAI	PAHALA /131 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/11427/2026	BIPIN BIHARI SAHOO	UMA CHARAN MISHRA	BADAMBADI /5 /2024	
		VS	VS	()	
		MONALISHA CHOUDHURY		//	
131	D-CRLMC/11430/2026	DIBYANSHU PRASAD DAS	SK. ZAFARULLA	MALGODOWN /121 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/11435/2026	HADIA @ SUKANTA NAIK	SUSANTA KUMAR BARAL	ATHGARH /312 /2019	AOR20220001297C202600102
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/11441/2026	SANTOSH KUMAR PATRA	BISWA RANJAN DAS	MOHANA /87 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/11443/2026	DIPTI NAYAK	SUSANTA KUMAR LENKA	G.UDAYAGIRI /53 /2022	AOR20220001299C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/11449/2026	ANAND KUMAR SAHOO	SIDHARTHA DAS	MARKAT NAGAR /57 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/11460/2026	TUNU GADATIA	NIRANJAN LENKA	JEYPORE VIGILANCE /69 /2016	
		VS	VS	()	

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137	D-CRLMC/11473/2026	STATE OF ODISHA(VIG.) UMESH SATAPATHY VS	SIBADUTTA RAMAPRASAD MISHRA VS	// KENDRAPARA SADAR /347 /2023 ()	
138	D-CRLMC/11475/2026	STATE OF ODISHA SARITA SATPATHY VS	HARIPAD MOHANTY VS	// EOW,BHUBANESWAR /28 /2018 ()	
139	D-CRLMC/11484/2026	STATE OF ODISHA ANJANA BEHERA VS	KHAGESWAR BEHERA VS	// /0 ()	
140	D-CRLMC/11509/2026	STATE OF ODISHA BISWAMOHAN SENAPATI VS	SUBHENDU KAR VS	// KHARABEL NAGAR P.S. /51 /2026 ()	
141	D-CRLMP/11351/2026	STATE OF ODISHA DURYODHAN JENA VS	HARIHAR PANIGRAHI VS	// /0 ()	
142	D-CRLMP/11357/2026	STATE OF ODISHA JAYASHREE BEHERA VS	SWAGATIKA SATAPATHY VS	// /0 ()	
143	D-CRLMP/11358/2026	STATE OF ODISHA MANASMITA DAS VS	PRAMOD CHANDRA SEJPADA VS	// /0 ()	
144	D-CRLMP/11402/2026	STATE OF ODISHA PURNA CHANDRA DAS RAJESH KUMAR BEHERA VS	ANIMA KUMARI DEI VS	// /0 ()	
145	D-CRLMP/11404/2026	STATE OF ODISHA BIJAY MOHARANA VS	SURAJ MOHANTY VS	// /0 ()	
146	D-CRLMP/11419/2026	STATE OF ODISHA SASMITA MANGARAJ VS	GHANASHYAM MUDULI VS	// /0 ()	AOR20220002820C202600015
147	D-CRLMP/11456/2026	STATE OF ODISHA PRAMILA MALLIK VS	BIKRAM PRATAP DAS VS	// /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/11488/2026	SRIKANTA TRIPATHY VS KALPANA TRIPATHY	TRILOCHAN DASH VS	// ()	AOR20220002374C202600045
149	D-CRLMP/11495/2026	RAJENDRA PRASAD VS STATE OF ODISHA	SATYABRATA DASH VS	//0 ()	
150	D-CRLMP/11500/2026	SATYABHAMA MAHAKUD VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// ()	AOR20220001665C202600060
151	D-CRLREV/11379/2026	DR. ASHOK KUMAR BEHERA VS STATE OF ODISHA(VIG.)	SIDHESWAR MALLIK VS	CUTTACK VIGILANCE /34 /2013 ()	
152	D-CRLREV/11433/2026	CHHATISH @ CHHATISH CHANDRA NAYAK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	//0 ()	
153	D-CRLREV/11465/2026	BAIKUNTHA DORA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KESINGA /78 /2021 ()	
154	D-CRLREV/11498/2026	NIMAIN CHARAN MOHARANA VS SUBASH CHANDRA JENA	BIJAYA KUMAR RAGADA VS	// ()	AOD20220004577C202600027
155	D-CRLREV/11501/2026	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BALASORE VIGILANCE /30 /2003 ()	
156	D-CRP/17227/2026	BHIKARI MOHAPATRA VS PRAVAKAR DASH	AMIT PRASAD BOSE VS	// ()	
157	D-EXP/17257/2026	ASHOK KUMAR TRIPARTHY VS DR ARABINDA KUMAR PADHEEE	SANJIB MOHANTY VS	// ()	AOR20220001611C202600065
158	D-EXP/17260/2026	UTTAM KERTETTA VS DR ARABINDA KUMAR PADHEE	SANJIB MOHANTY VS	// ()	AOR20220001611C202600066
159	D-EXP/17322/2026	DR. KISHORE CHANDRA MOHAPATRA	ADITYA PATI	//	

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		VS	VS	0	
		UNION OF INDIA		//	
160	D-FAO/17149/2026	D.M., M/S. ORIENTAL INSURANCE CO. LTD., T.P.HUBNAYAN BEHARI DAS		//	
		VS	VS	0	
		CHAKRADHAR ROUT		//	
161	D-FAO/17153/2026	SWAMI VIVEKANANDA SIKSYANIKETAN	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-FAO/17158/2026	M.C. OF DIMAGADIA HIGH SCHOOL, MAYURBHANJ	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-FAO/17202/2026	BIBHUTI BHUSAN PANIGRAHI	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-FAO/17207/2026	KELU CHARANA PANDA	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-FAO/17214/2026	BISHNU CHARAN SAHOO	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-FAO/17220/2026	SUSANTA KUMAR SENAPATI	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-FAO/17221/2026	RASHMIREKHA DEOBHANJA	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-FAO/17235/2026	GOURANGA SAHOO	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-FAO/17246/2026	SURESH CHANDRA NAYAK	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-FAO/17259/2026	SUDHAKAR MISHRA	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	

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171	D-FAO/17274/2026	STATE OF ODISHA RABINDRANATH DAS VS	SUDHANSHU SEKHAR PRATAP VS	// // 0	
172	D-FAO/17287/2026	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	SUDHANSHU SEKHAR PRATAP VS	// // 0	
173	D-FAO/17288/2026	STATE OF ODISHA MANAGING COMMITTEE OF JANKIA BALLV PATNA VS	SURESH CHANDRA MISHRA VS	// // 0	
174	D-FAO/17297/2026	STATE OF ODISHA BIPRA CHARAN SAHU VS	SUDHANSHU SEKHAR PRATAP VS	// // 0	
175	D-FAO/17343/2026	STATE OF ODISHA SURESH CHANDRA MISHRA VS	SUDHANSHU SEKHAR PRATAP VS	// // 0	
176	D-FAO/17344/2026	STATE OF ODISHA ADYARASHMI MOHAPATRA VS	SUDHANSHU SEKHAR PRATAP VS	// // 0	
177	D-FAO/17348/2026	STATE OF ODISHA ADITYA KUMAR JENA VS	SUDHANSHU SEKHAR PRATAP VS	// // 0	
178	D-MACA/17114/2026	STATE OF ODISHA MADHURI NAIK@PENTHEI VS	PRADEEP KUMAR MISHRA VS	// // 0	
179	D-MACA/17117/2026	KISHORE CHANDRA DAS D.M., RELIANCE GENERAL INSURANCE CO.LTD., VS	BBSRBRAT SATPATHY VS	// // 0	
180	D-MACA/17131/2026	MANJULA TANDI BISWASINI GARDIA VS	BIRANCHI NARAYAN RATH VS	// // 0	
181	D-MACA/17251/2026	PUNAM DEVI M/S. CHOLA MS GENERAL INSURANCE COMPANY LTD. VS	GIRIBRASAD DUTTA VS	// // 0	
		SARAT SAHOO		//	

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182	D-MACA/17262/2026	M/S. CHOLA MS GENERAL INSURANCE COMPANY LTD. VS PRATIMA SAHOO	LEENA DEBESRA VS	// 0	
183	D-MACA/17307/2026	RANJITA PATRA VS MANOJ KUMAR MAHAPATRA	PRATAP KUMAR BEHERA VS	// 0	
184	D-MACA/17323/2026	RANJAN KUMAR ROUT VS KAMALINI JENA	PRATAP KUMAR BEHERA VS	// 0	
185	D-MATA/17161/2026	CHINMAYEE RATH VS HRUDANANDA ACHARYA	SUBHALAXMI PANDA VS	// 0	
186	D-MATA/17169/2026	ADHAR KUMAR SWAIN VS SANGITA NAYAK	RABINDRA KUMAR PRUSTY VS	// 0	
187	D-MATA/17205/2026	ASWINI KUMAR SAHOO VS MAMATA SAHOO	ARUPA NANDA DAS VS	// 0	
188	D-MATA/17338/2026	PUJA PRIYADARSHINI SETHI VS PRIYADARSHI PUSPAK KUMAR SAHOO	RAMANI KANTA PATTANAIK VS	// 0	
189	D-MATA/17355/2026	JASOBANTI NAIK @ JASOMATI NAIK VS BIBHUTI BHUSAN NAIK	ASHOK KUMAR SWAIN 1 VS	// 0	
190	D-MATA/17371/2026	ASWINI @ ASHWINI KUMAR SAHOO VS SANGHAMITRA SWAIN	SANTOSH CHANDRA ATABUDHI VS	// 0	
191	D-RPFAM/17301/2026	SHYAMA PRASAD ROUSTRAY VS NIRUPAMA SWAIN	JAMINI KANTA DAS VS	// 0	
192	D-RPFAM/17376/2026	MAMATANJALI MISHRA VS GOURISHANKER TRIPATHY	AKHAYA BISWAL VS	// 0	
193	D-RSA/17271/2026	SATYA PERA	SOHAN MISHRA	//	

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		VS	VS	()	
		HIRIMICHI KUMBHAR		//	
194	D-RSA/17293/2026	SAROJA SAHOO	AJIT KUMAR TRIPATHY	//	
		VS	VS	()	
		SATYAJIT BARIK		//	
195	D-RSA/17335/2026	RANJAN KUMAR DASH	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
		BIJAYA KUMAR DASH		//	
196	D-RVWPET/17171/2026	RATNAMANI MISHRA	AMIYA KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-RVWPET/17272/2026	GOBINDA ROUT	AMIT PRASAD BOSE	//	
		VS	VS	()	
		UTSAB MITRA		//	
198	D-TRP(C)/17116/2026	NIBEDITA PANDA	SURENDRA MOHANTY	//	
		VS	VS	()	
		ALOK KUMAR MAHAPATRA		//	
199	D-TRP(C)/17267/2026	SAKUNTALA MAJHI	PRAFULLA KUMAR KAR	//	
		VS	VS	()	
		BIRANCHI MAJHI		//	
200	D-TRP(C)/17273/2026	PRAVAKAR PATI	KARUNAKAR NAYAK	//	
		VS	VS	()	
		ANITA PATI		//	
201	D-TRP(C)/17326/2026	HARAPRIYA MOHANTY	DEBASIS SAHOO	//	AOR20220003390C202600012
		VS	VS	()	
		PRADIP MOHANTY		//	
202	D-WA/17189/2026	STATE OF ODISHA	ARABINDA TRIPATHY, A.G.A	//	LOD20240000172C202600135
		VS	VS	()	
		NIBEDITA DAS		//	
203	D-WA/17191/2026	STATE OF ODISHA	SASWAT DAS, A.G.A	//	LOD20240000200C202600130
		VS	VS	()	
		SRIKANTA KUMAR BEHERA		//	
204	D-WA/17194/2026	STATE OF ODISHA	SASWAT DAS, A.G.A	//	LOD20240000194C202600137
		VS	VS	()	

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205	D-WA/17261/2026	LAXMI KANTA DAS SECRETARY OF STEEL AND MINES DEPT VS	GOVT OF ODISHA VS	// // ()	LOD20240000172C202600136
206	D-WA/17264/2026	SUDHA RANJAN BEHERA SECRETARY OF STEEL AND MINES DEPT VS	AGODISHA VS	// // ()	LOD20240000200C202600131
207	D-WA/17276/2026	RAJENDRA NARAYAN ROUTRAY AMIYA KUMAR ROUTRAY VS	BISHNU PRASAD RATH VS	// // ()	
208	D-WA/17280/2026	STATE OF ODISHA TANMOY KUMAR MISHRA VS	SOURAV DAS VS	// // ()	
209	D-WA/17328/2026	STATE OF ODISHA VS	DEBASISH TRIPATHY, A.G.A. VS	// // ()	LOD20240000200C202600133
210	D-WA/17337/2026	OMKAR PRASAD MOHAPATRA SATYANARAYAN SAHOO VS	SUBHADUTTA ROUTRAY VS	// // ()	
211	D-WA/17349/2026	STATE OF ODISHA ADDITIONAL CHIEF SECRETARY OF HOME DEPT VS	ADVOCATE GENERAL VS	// // ()	LOD20240000194C202600138
212	D-WA/17350/2026	TRINATH MISHRA COMMISSIONER CUM SECRETARY OF SCHOOL AND VS	ADVOCATE GENERAL VS	// // ()	LOD20240000194C202600139
213	D-WA/17351/2026	SATYABAN SAHU PRINCIPAL SECRETARY OF COMMERCE AND TRANSPORT VS	GOVT OF ODISHA VS	// // ()	LOD20240000200C202600132
214	D-WA/17353/2026	BHAKTA NANDA SAHOO PRINCIPAL SECRETARY OF COMMERCE AND TRANSPORT VS	GOVT OF ODISHA VS	// // ()	LOD20240000172C202600138
215	D-WA/17354/2026	SIBASANKAR PANDA PRINCIPAL SECRETARY OF COMMERCE AND TRANSPORT VS	GOVT OF ODISHA VS	// // ()	LOD20240000172C202600137
		SATISH KUMAR RATH		//	

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216	D-WA/17357/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT VS RANJAN KUMAR TRIPATHY	MOHAMED VS	// 0 //	LOD20240000200C202600134
217	D-WA/17358/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT VS MOHAMMED SAFIQUE	MOHAMMED VS	// 0 //	LOD20240000194C202600140
218	D-WP(C)/17108/2026	M/S CIVIC CONSTRUCTION (I) PRIVATE LTD, BHUBANESWAR VS THE COMMISSIONER OF COMMERCIAL TAXES CT AND GST, CUTTACK	ANAND VS	// 0 //	
219	D-WP(C)/17110/2026 WP(C)/11682/2026	GREWAL MINERAL AND METALS LLP VS UNION OF INDIA, MINISTRY OF MINES	AMIT PATNAIK VS	// 0 //	
220	D-WP(C)/17112/2026	JALENDRA PADHIARY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
221	D-WP(C)/17113/2026	SAMIT MISHRA VS THE COMMISSIONER CONSOLIDATION, PURI	SUVASHISH PATTANAİK VS	// 0 //	
222	D-WP(C)/17115/2026	DR. SUMAN KUMARI JOSHI VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	BISWABIHARI MOHANTY VS	// 0 //	
223	D-WP(C)/17118/2026	DR. TAPAN KUMAR PALAI VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	BISWABIHARI MOHANTY VS	// 0 //	
224	D-WP(C)/17119/2026	BINOD KUMAR JENA VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	BISWABIHARI MOHANTY VS	// 0 //	
225	D-WP(C)/17120/2026	SANGHAMITRA SAHU VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	BISWABIHARI MOHANTY VS	// 0 //	
226	D-WP(C)/17121/2026	UTKAL KHADI MANDAL, KHURDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
227	D-WP(C)/17122/2026	DR. LIPSA DASH	BISWABIHARI MOHANTY	//	

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		VS	VS	0	
228	D-WP(C)/17123/2026	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR KESHABA CHANDRA MAHANTA	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
229	D-WP(C)/17124/2026	STATE OF ODISHA NIRUKESH MISHRA	BIDESH RANJAN BEHERA	//	
		VS	VS	0	
230	D-WP(C)/17125/2026	CHAIRMAN ODISHA MINING CORPORATION LIMITED.,O.M.C.LTD, KHURDHA BICHITRA KUMAR SAHU	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
231	D-WP(C)/17126/2026	STATE OF ODISHA GAYATREE SAHOO	BISWABIHARI MOHANTY	//	
		VS	VS	0	
232	D-WP(C)/17128/2026	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR DR. ROSHNI BALA NAYAK	BISWABIHARI MOHANTY	//	
		VS	VS	0	
233	D-WP(C)/17129/2026	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR RABINDRA SAHU	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
234	D-WP(C)/17130/2026	STATE OF ODISHA DWARIKA MOHAN DAS	BISWABIHARI MOHANTY	//	
		VS	VS	0	
235	D-WP(C)/17132/2026	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR JANHABI BHOI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
236	D-WP(C)/17133/2026	STATE OF ODISHA R.SUNANDA CHOWDHURY @ CHOUDHURY	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
237	D-WP(C)/17134/2026 WP(C)/11706/2026	STATE OF ODISHA SRADHANJALI SAMAL	SHYAM SUNDAR TRIPATHY	//	
		VS	VS	0	
238	D-WP(C)/17135/2026	STATE OF ODISHA RINKI KUMARI PATRO	BIRAJA PRASANNA DAS	//	
		VS	VS	0	

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239	D-WP(C)/17136/2026	STATE OF ODISHA BISWAMITRA KHADIA VS	PABITRA KUMAR NAYAK VS	// // 0	
240	D-WP(C)/17137/2026	STATE OF ODISHA SOMANATH SAHU VS	BIRAJA PRASANNA DAS VS	// // 0	
241	D-WP(C)/17139/2026	STATE OF ODISHA JYOTSNA SETHI VS	NALINI KANTA DASH VS	// // 0	
242	D-WP(C)/17140/2026	STATE OF ODISHA BEDABYAS MISHRA VS	UMAKANT SAHOO VS	// // 0	
243	D-WP(C)/17141/2026	THE LEARNED DIST AND SESSIONS JUDGE, JHARSUGUDA DILLIP SINGH DHURUA VS	PABITRA KUMAR NAYAK VS	// // 0	
244	D-WP(C)/17142/2026	STATE OF ODISHA SESADEB THATI VS	AMIT PRASAD BOSE VS	// // 0	
245	D-WP(C)/17143/2026	STATE OF ODISHA GOPAL DHURUA VS	PABITRA KUMAR NAYAK VS	// // 0	
246	D-WP(C)/17145/2026	STATE OF ODISHA SABITA SETHI VS	SANTOSH KUMAR DWIVEDY VS	// // 0	
247	D-WP(C)/17146/2026	STATE OF ODISHA NABIN CHANDRA RATH VS	KAMALAKANTA NAYAK VS	// // 0	
248	D-WP(C)/17147/2026	STATE OF ODISHA PITABAS BEHERA VS	SUDHIR KUMAR MALLICK VS	// // 0	
249	D-WP(C)/17148/2026	ORISSA STATE HOUSING BOARD, BHUBANESWAR TIRUMALA RAJALAXMI VS	SUDHIR KUMAR MALLICK VS	// // 0	
		ORISSA STATE HOUSING BOARD, BHUBANESWAR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :17/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/17150/2026	ORISSA COLLIERIES MAZDOOR SANGH, BALARAM, VS MAHANADI COALFIELDS LTD.,SAMBALPUR	SOBIRAN KHAN VS KRISHNA CHANDRA SAHU	// 0 //	
251	D-WP(C)/17151/2026	JUDHISTIR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS AMARESH TRIPATHY	// 0 //	
252	D-WP(C)/17152/2026	SHAIKH NURUL ISLAM VS STATE OF ODISHA	AMARESH TRIPATHY VS MADHUMITA PANDA	// 0 //	
253	D-WP(C)/17154/2026	KASHI RANA VS UNION OF INDIA	MADHUMITA PANDA VS BHUBANESWAR DASH	// 0 //	
254	D-WP(C)/17155/2026	LAXMIPRIYA MOHAPATRA VS ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK	BHUBANESWAR DASH VS BHUBANESWAR DASH	// 0 //	
255	D-WP(C)/17156/2026	LAXMIPRIYA MOHAPATRA VS ADDL.COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK	BHUBANESWAR DASH VS AKSHAYA KUMAR PANDEY	// 0 //	
256	D-WP(C)/17157/2026	SUBHASHREE PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS BISHNU PRASAD SARANGI	// 0 //	
257	D-WP(C)/17159/2026	PRATIVA PAIKARAY VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS MANOJA KUMAR KHUNTIA	// 0 //	
258	D-WP(C)/17160/2026	SURENDRA KUMAR NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS MANOJA KUMAR KHUNTIA	// 0 //	
259	D-WP(C)/17162/2026	ARUN KUMAR JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS BIBHUTI BHUSAN SWAIN	// 0 //	
260	D-WP(C)/17163/2026	BIMOHAN PARHI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS SHREEKANTA PRASAD SAHOO (1)	// 0 //	
261	D-WP(C)/17164/2026	SALIL BINDU MOHANTY	SHREEKANTA PRASAD SAHOO (1)	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/17166/2026	DR.KALI PRASAD BEHERA	SHITTA RANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/17167/2026	PRADEEP KUMAR DAS	SHREEKANTA PRASAD SAHOO (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/17168/2026	JHUNARANI CHOUDHURY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/17170/2026	BISWAJIT MOHAPATRA	SHREEKANTA PRASAD SAHOO (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/17172/2026	RADHIKA DALEI	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/17173/2026	PRATAP KUMAR JENA	SHREEKANTA PRASAD SAHOO (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/17174/2026	SANGITA PATWA	KIRTAN BADHEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/17175/2026	MAMATA RANI BARIK	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		PRITAM BARIK		//	
270	D-WP(C)/17176/2026	SIBASANKAR PATRA	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/17177/2026	GHANASHYAM MEHER	KIRTAN BADHEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/17179/2026	CHINMAYEE PRADHAN	DEEPALI MAHAPATRA	//	
	WP(C)/11715/2026	VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/17180/2026	STATE OF ODISHA NALINI RANJAN PRADHAN VS	PRAJIT KUMAR PRADHAN VS	// // 0	
274	D-WP(C)/17181/2026	STATE OF ODISHA DR.DEBI PRASAD BISWAL VS	RAHUL PRADHAN VS	// // 0	
275	D-WP(C)/17182/2026	STATE OF ODISHA SUNIL NAIK VS	PADMANAVA JENA VS	// // 0	
276	D-WP(C)/17183/2026	STATE OF ODISHA JUGAL KISHORE DASH VS	SAMEER KUMAR DAS VS	// // 0	
277	D-WP(C)/17185/2026	STATE OF ODISHA BINOD BIHARI RAM VS	SATYABRATA JENA VS	// // 0	
278	D-WP(C)/17186/2026	STATE OF ODISHA GOPAL KRUSHNA PANIGRAHI VS	SIDHANT DAS VS	// // 0	
279	D-WP(C)/17188/2026	STATE OF ODISHA RAGHUNATH MAHALA VS	MD. GOLAM MADANI VS	// // 0	
280	D-WP(C)/17193/2026	STATE OF ODISHA SANTIMAYEE PANDA VS	RASHMI NARAYAN PATNAIK VS	// // 0	
281	D-WP(C)/17195/2026	STATE OF ODISHA SUBASH MOHAPATRA VS	DEBABRATA RATH VS	// // 0	
282	D-WP(C)/17196/2026	STATE OF ODISHA NABA KRISHNA MISHRA VS	DIGANTA DAS VS	// // 0	
283	D-WP(C)/17197/2026	UNION OF INDIA JASHOBANTA KUMAR BISHI VS STATE OF ODISHA	ANSHUMAN BEHERA VS	// // 0 //	AOD20260000221C202600002

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/17199/2026	PRAKASH CHANDRA BEHERA VS DIPTIMA YEE@ DEEPATIMAYEE DALBEHERA @ BEHERA	PRATAP CHANDRA MISHRA VS	// ()	
285	D-WP(C)/17200/2026	RAMAKANTA SAMANTARAY VS STATE OF ODISHA	SUDARSAN BEHERA VS	// ()	
286	D-WP(C)/17201/2026	LAXMINARAYAN SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// ()	
287	D-WP(C)/17204/2026	ABHAYA KUMAR SINGH VS NATIONAL ALLUMINIUM COMPANY LTD	LALITENDU MISHRA VS	// ()	AOR20220001610C202600024
288	D-WP(C)/17210/2026	M/S SNEHALATA CONSTRUCTION AND INTERIOR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// ()	AOR20220001523C202600042
289	D-WP(C)/17211/2026	KALAHANDI GNM COLLEGE, KALAHANDI VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// ()	
290	D-WP(C)/17213/2026	NARENDAR KUMAR MALLIK VS STATE OF ODISHA	MANORANJAN MISHRA VS	// ()	
291	D-WP(C)/17216/2026	AMIYA BHUSAN DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// ()	AOR20220001600C202600094
292	D-WP(C)/17218/2026	MINATEE KUMAREE DEVI VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// ()	
293	D-WP(C)/17219/2026	KUNI SAHU VS STATE OF ODISHA	SWAPNIL ROY VS	// ()	AOR20220001600C202600095
294	D-WP(C)/17222/2026	TANUJA NAYAK VS STATE OF ODISHA	SITIKANT MISHRA VS	// ()	
295	D-WP(C)/17223/2026	DR.KEDARNATH NAYAK	AVIJIT MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/17224/2026	KANAK MALLIK	AYODHYANATH LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/17225/2026	SMRUTI RANJAN SAHOO	SAUMYA RANJAN MISHRA	//	AOD20240000796C202600013
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
298	D-WP(C)/17226/2026	BAIKUNTHA NAIK	BIJAYA KUMAR ROUSTRAY	//	
		VS	VS	()	
		UNION OF INDIA		//	
299	D-WP(C)/17228/2026	HAREKRUSHNA DASH	DURGESH NARAYAN RATH	//	AOR20220001583C202600079
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/17229/2026	SURESH KUMAR DASH	DAITARI BEHERA	//	
		VS	VS	()	
		ADDITIONAL STATE TAX OFFICER, CT AND GST, BHUBANESWAR-III, BHUBANESWAR		//	
301	D-WP(C)/17230/2026	SATYAJIT PATTHNAIK	DURGESH NARAYAN RATH	//	AOR20220001583C202600080
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/17231/2026	M/S N.S. INFRASTRUCTURE	DAITARI BEHERA	//	
		VS	VS	()	
		STATE TAX OFFICER, CT AND GST, BHUBANESWAR		//	
303	D-WP(C)/17232/2026	JAJATI KESARI SCHOOL OF NURSING, JAJPUR	SUBHANKAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/17233/2026	SANJAY DAS	RAMA CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/17234/2026	AAHWAAN INSTITUTE OF HEALTH SCIENCE, BHADRAKAL	SUBHANKAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/17236/2026	GOPINATH TRIPATHY	KSHIROD KUMAR ROUT	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/17237/2026	STATE OF ODISHA UDHAB PATRA VS	JAJATI KESHARI KHUNTIA VS	// // 0	
308	D-WP(C)/17238/2026	STATE OF ODISHA RATNAKAR NAYAK VS	SURENDRA KUMAR SAHOO VS	// // 0	
309	D-WP(C)/17239/2026	STATE OF ODISHA BANSIDHAR MALIK VS	JYOTIRMAYA SAHOO VS	// // 0	
310	D-WP(C)/17240/2026	STATE OF ODISHA JAGYANSENEE DAS VS	DURGESH NARAYAN RATH VS	// // 0	
311	D-WP(C)/17241/2026	STATE OF ODISHA INDUMATI BISWAL VS	KARUNAKAR GAYA VS	// // 0	
312	D-WP(C)/17244/2026	AUTHORIZED OFFICER, BANK OF MAHARASHTRA KARTIK BARIK VS	SANKET KANUNGO VS	// // 0	
313	D-WP(C)/17247/2026	STATE OF ODISHA DHARANIDHAR PRADHAN VS	LAXMIKANTA MOHANTY VS	// // 0	
314	D-WP(C)/17249/2026	STATE OF ODISHA DR.SUBHADARSINI DEVI VS	BALARAM BEHERA VS	// // 0	
315	D-WP(C)/17250/2026	STATE OF ODISHA RITESH MITRA VS	DHARMENDRA JOSHI VS	// // 0	
316	D-WP(C)/17252/2026	ASSISTANT COMMISSIONER OF STATE TAX, BARGARH CIRCLE, SAMBALPUR RASMITA NAIK VS	HARIPAD MOHANTY VS	// // 0	
317	D-WP(C)/17253/2026	STATE OF ODISHA DIVINE SCHOOL OF NURSING, DEOGARH VS	PARSURAM DAS VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/17255/2026	SRIRAM COLLEGE OF NURSING VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
319	D-WP(C)/17258/2026	DIVINE ANGLES NURSING COLLEGE, KHAPARAKHO VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
320	D-WP(C)/17263/2026	SUBASINI PRADHAN VS ROURKELA MUNICIPAL CORPORATION, SUNDARGARH	PRANAB RANJAN CHHATOI VS	// 0 //	
321	D-WP(C)/17266/2026	M/S LANCER LOGISTICS PVT LIMITED VS MAHANADI COALFIELDS LIMITED	AVIJIT PATNAIK VS	// 0 //	AOD20240000363C202600021
322	D-WP(C)/17268/2026	SHASMITA DHAL VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	AOD20230000737C202600056
323	D-WP(C)/17269/2026	BHAGABAN KAR VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
324	D-WP(C)/17270/2026	SUDIPTA KUMAR KISAN VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //	
325	D-WP(C)/17275/2026	SANATAN GOUDA VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// 0 //	
326	D-WP(C)/17278/2026	UMAKANTA JENA VS UNION OF INDIA	PRAFULLA CHANDRA DAS VS	// 0 //	
327	D-WP(C)/17279/2026	ASHOK KUMAR BISWAL VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
328	D-WP(C)/17281/2026	M/S SRI HARI ENTERPRISES VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //	
329	D-WP(C)/17282/2026	RUSHI KUMARI GAYATRI DASH	DR. JITENDRA KUMAR LENKA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-WP(C)/17283/2026	STATE OF ODISHA SUKANTI SAHU	SARAT KUMAR BEHERA	//	AOD20250000195C202600017
		VS	VS	()	
331	D-WP(C)/17284/2026	STATE OF ODISHA THE MANAGEMENT OF BASANTA SURYA EDUCATION ABIN DAS	ABIN DAS SHARITABLE TRUST, BARGARH	//	
		VS	VS	()	
332	D-WP(C)/17285/2026	SRIBANTA KUMAR DASH RESMA KUMARI NAYAK @ RESMA KU. NAYAK	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600088
		VS	VS	()	
333	D-WP(C)/17289/2026	STATE OF ODISHA M/S ML FABRICATION	RANJAN KUMAR ROUT	//	AOR20230000872C202600026
		VS	VS	()	
334	D-WP(C)/17290/2026	AXIS BANK BHARATI KRISHNA MISRA	KSHIROD KUMAR SAHOO	//	AOR20220001352C202600014
		VS	VS	()	
335	D-WP(C)/17291/2026	ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE JYOTISANKAR NAYAK	ACHYUTANANDA PATTANAİK	//	AOD20240000586C202600108
		VS	VS	()	
336	D-WP(C)/17294/2026	STATE OF ODISHA SAI MAHI MINERALS	JAGAMOHAN PATTANAİK	//	AOR20220001586C202600026
		VS	VS	()	
337	D-WP(C)/17295/2026	COMMISSIONER OF STATE TAX, COMMISSIONER OF CT AND GST SARAT KUMAR DASH	JAGAMOHAN PATTANAİK	//	AOR20220001586C202600025
		VS	VS	()	
338	D-WP(C)/17296/2026	UNION OF INDIA CHINNARI RABI PRASAD SUBUDHI	PADMALAYA MOHAPATRA	//	
		VS	VS	()	
339	D-WP(C)/17299/2026	STATE OF ODISHA KAILASH CHANDRA BAL	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
340	D-WP(C)/17303/2026	STATE OF ODISHA STATE LEVEL ALL ORISSA SETT. AND CONS. OF LABOURERS, SANGH, BANGALORE	DEBANGSI KUNDU SANGH, BANGALORE	//	
		VS	VS	()	

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341	D-WP(C)/17304/2026	STATE OF ODISHA JAGANNATH PATI VS	SUBHADUTTA ROUSTRAY VS	// // 0	
342	D-WP(C)/17305/2026	STATE OF ODISHA KULAMANI JANI VS	DHANANJAYA MUND VS	// // 0	
343	D-WP(C)/17306/2026	STATE OF ODISHA GANGADHAR ROUT VS	GOPAL PRASAD JENA VS	// // 0	
344	D-WP(C)/17309/2026	STATE OF ODISHA SAROJINI JENA VS	DURGA PRASAD PRADHAN VS	// // 0	
345	D-WP(C)/17310/2026	THE EXECUTIVE OFFICER, KEONJHARGARH MUNICIPALITY, KEONJHAR ODISHA POWER TRANSMISSION ENGINEERS ASSOCIATION, BHUBANESWAR VS	SATYANARAYAN CHHINSA VS	// // 0	
346	D-WP(C)/17311/2026	ODISHA POWER TRANSMISSION CORPORATION LTD, BHUBANESWAR SAROJ KUMAR PARICHHA VS	SARAT CHANDRA PADHI VS	// // 0	
347	D-WP(C)/17312/2026	ADDITIONAL CHIEF SECRETARY TO GOVT. OF ODISHA, BHUBANESWAR SWAMI VIVEKANANDA NURSING COLLEGE, MAYURBHANJUR VS	IBRAHIM KUMAR MISHRA VS	// // 0	
348	D-WP(C)/17314/2026	STATE OF ODISHA PRAGYAN PARAMITA PADHI VS	SAIBRATA RATH VS	// // 0	
349	D-WP(C)/17316/2026	STATE OF ODISHA SUKANTA KUMAR TRIPATHY VS	TUKUNA KUMAR MISHRA VS	// // 0	
350	D-WP(C)/17318/2026	GENERAL MANAGER, R.B.I.CENTRAL OFFICE, MUMBAI DEEPA DAS VS	MANMEET SINGH ARORA VS	// // 0	
351	D-WP(C)/17319/2026	REGISTRAR (ADMINISTRATION) ORISSA HIGH COURT, CUTTACK GOURANGA CHARAN NAIK VS	HARA PRASAD RATH VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/17320/2026	KALIA DEHURY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
353	D-WP(C)/17321/2026	SANJAY PRASAD SAHOO VS ORISSA STATE OF HOUSING BOARD, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// 0 //	
354	D-WP(C)/17324/2026	DHANESWAR NAYAK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
355	D-WP(C)/17325/2026	SWAGAT KUMAR MOHANTA VS ORISSA STATE HOUSING BOARD, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// 0 //	
356	D-WP(C)/17327/2026	M/S.MAA MANGALA JEWELLERS, CUTTACK VS COMMISSIONER OF CT AND GST, CUTTACK	ARCHANA BEHERA VS	// 0 //	
357	D-WP(C)/17329/2026	RAMKRUSHNA BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
358	D-WP(C)/17331/2026	M/S.SANJIBANI ENTERPRISES, BHUBANESWAR VS COMMISSIONER OF CT AND GST, CUTTACK	ARCHANA BEHERA VS	// 0 //	
359	D-WP(C)/17332/2026	TRILOCHAN MOHANTY VS TAHASILDAL, CHANDBALI, BHADRAK	PRABUDDHA KUMAR PATTANAİK VS	// 0 //	
360	D-WP(C)/17333/2026	DOLA GOBINDA NAYAK VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //	
361	D-WP(C)/17336/2026	SUMA BEHERA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //	
362	D-WP(C)/17340/2026	LILI RAULO VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //	
363	D-WP(C)/17341/2026	M/S.NAROTTAM SATPATHY, KENDUJHAR	LALIT KUMAR MAHARANA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-WP(C)/17342/2026	THE ADDITIONAL STATE TAX OFFICER, KEONJHAR CIRCLE, JAJPUR SABITA SAHU	PRASANTA KUMAR PANDA	//	
		VS	VS	()	
365	D-WP(C)/17346/2026	STATE OF ODISHA SUBHASINI JENA	SOUMYA JYOTI BISWAL	//	
		VS	VS	()	
366	D-WP(C)/17352/2026	DISTRICT MAGISTRATE CUM COLLECTOR, CUTTACK JAJATI KESHARI BEURA	Dilip Kumar Sahu	//	AOR20220001727C202600060
		VS	VS	()	
367	D-WP(C)/17356/2026	STATE OF ODISHA HIMALIN SAHOO	Bijay Kumar Behera	//	AOR20220001736C202600065
		VS	VS	()	
368	D-WP(C)/17359/2026	State Of Odisha NARMADA DAS	Dilip Kumar Sahu	//	AOR20220001727C202600061
		VS	VS	()	
369	D-WP(C)/17360/2026	STATE OF ODISHA JAYDEV MANDAL	DEBASIS TRIPATHY	//	AOR20220001665C202600059
		VS	VS	()	
370	D-WP(C)/17362/2026	STATE OF ODISHA BISWANATH NAYAK	Dilip Kumar Sahu	//	AOR20220001727C202600062
		VS	VS	()	
371	D-WP(C)/17364/2026	STATE OF ODISHA SANTOSH KUMAR PRASHAN	Dilip Kumar Sahu	//	AOR20220001727C202600064
		VS	VS	()	
372	D-WP(C)/17366/2026	STATE OF ODISHA JITENDRA PUSTY	Dilip Kumar Sahu	//	AOR20220001727C202600063
		VS	VS	()	
373	D-WP(C)/17368/2026	STATE OF ODISHA ULLASH CHANDRA BISWAL	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600065
		VS	VS	()	
374	D-WP(C)/17370/2026	STATE OF ODISHA TAPAN KUMAR BHUYAN	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600066
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/17373/2026	STATE OF ODISHA MAA RANGAMAHALA WSHG VS	Asim Kumar Dash VS	// // ()	AOR20220001593C202600015
376	D-WP(C)/17375/2026	STATE OF ODISHA HEMANTH KUMAR NAYAK VS	SUSMITA MOHANTY VS	// // ()	AOD20250001071C202600013
377	D-WP(C)/17377/2026	COMMISSIONER BHUBANESWAR MUNICIPAL CORPORATION PRADOSH KUMAR MAHARANA VS	B.SIVA SATYAM VS	// // ()	
378	D-ABLAPL/11338/2026	STATE OF ODISHA LIPU CHANDRA BHOI VS	DEEPAK KU SAHOO VS	// PURUNAKOTE /94 /2023 ()	
379	D-ABLAPL/11340/2026	STATE OF ODISHA SAMPAD KUMAR SWAIN VS	SARADA PRASAD DASH VS	// LINGARAJ P.S. /297 /2025 ()	
380	D-ABLAPL/11341/2026	STATE OF ODISHA TUTU BISWAL VS	MITHUN KUMAR PRADHAN VS	// ASTARANGA MARINE PS /14 /2026 ()	
381	D-ABLAPL/11352/2026	STATE OF ODISHA BIJAYA KUMAR PANDA VS	ARIJEET MISHRA VS	// AUL /136 /2026 ()	
382	D-ABLAPL/11353/2026	STATE OF ODISHA SOUBHAGYA SAMAL @ SOUBHAGYA KUMAR SAMAL VS	ARIJEET MISHRA VS	// BAGHAMARI /82 /2026 ()	
383	D-ABLAPL/11354/2026	STATE OF ODISHA ANIL KUMAR SAHOO VS	SAROJ RANJAN SUBUDHI VS	// KANIHA /100 /2026 ()	
384	D-ABLAPL/11356/2026	STATE OF ODISHA SIBA PRASAD MISHRA VS	KSHIROD KUMAR PAHIL VS	// // ()	
385	D-ABLAPL/11364/2026	STATE OF ODISHA SUJIT KUMAR BEHERA @ CHINTU PRADHAN VS	BICHITRA NARAYANA SATAPATHY VS	// ERASAMA /133 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/11367/2026	PRATAP KUMAR BISWAL VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	/ /0 () //	
387	D-ABLAPL/11374/2026	DAMODAR KHUNTIA VS STATE OF ODISHA	SANJIT MISHRA VS	ASTARANGA /75 /2023 () //	
388	D-ABLAPL/11376/2026	CHANDRAMANI AMANTA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JUDUM /17 /2025 () //	
389	D-ABLAPL/11377/2026	MANI SAHU @ MANI RAJ SAHU VS STATE OF ODISHA	SIBA RANJAN POLAI VS	BAIDYANATHPUR /137 /2026 () //	
390	D-ABLAPL/11378/2026	PRAKASH KUMAR MANGARAJ @ RAKESH VS STATE OF ODISHA	BIPIN BIHARI JAYASINGH VS	JODAPADAR /64 /2026 () //	
391	D-ABLAPL/11380/2026	SUBRAT KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANDARPUR /225 /2022 () //	AOR20250000001C202600019
392	D-ABLAPL/11382/2026	SARIA SUNANI @ SARITA SUNANI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	GOLAMUNDA /105 /2025 () //	
393	D-ABLAPL/11383/2026	SAFINA BIBI @ SAPINA BIBI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNABAZAR /87 /2026 () //	AOR20220001558C202600072
394	D-ABLAPL/11386/2026	FAKIR @ RABINDRA PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /28 /2018 () //	
395	D-ABLAPL/11387/2026	SANJEEB KUMAR PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
396	D-ABLAPL/11389/2026	MARKANDA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
397	D-ABLAPL/11390/2026	SAGAR SWAIN	DEVASHIS PANDA	RASOL /88 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/11391/2026	MANOJ SENAPATI	SURYA NARAYAN JAGADEV	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/11392/2026	SUBODH NAYAK	DEVASHIS PANDA	RASOL /88 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/11393/2026	SURESH KU. CHHATOI	SAROJ KUMAR PADHI	DELANGA /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/11394/2026	TIKESWAR BHOI	BIJAYA KUMAR RAGADA	JHARBANDH /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/11396/2026	BINAYAK ROUT	BIDYADHAR MANSING	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/11406/2026	PRATAP ROUT @ PRATAP CHANDRA ROUT	PRASANTA KUMAR SAHOO	KAMAKHYANAGAR /226 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/11411/2026	JITU @ JITENDRA KUMAR SAMAL	SAROJ KUMAR DASH	DHENKANAL SADAR /835 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/11412/2026	JITU @ JITENDRA KUMAR SAMAL	SAROJ KUMAR DASH	DHENKANAL SADAR /829 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/11414/2026	SURENDRA NAYAK	BIPLAB KUMAR DASH	BHARATPUR PS /710 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/11416/2026	RANJAN PRADHAN	KULDEEP MOHANTY	ITAMATI /95 /2026	AOD2024000012C202600106
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/11418/2026	BIJAY MALIK	RAJENDRA NARAYAN ROUT	SORO /332 /2025	AOR20220001558C202600073
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/11420/2026	STATE OF ODISHA PRAMOD KUMAR ROUT VS	BISMAYA STALIN VS	// JAGATSINGPUR /320 /2026 ()	
410	D-ABLAPL/11422/2026	STATE OF ODISHA MITHUN BAL @ RAMESH CHANDRA BAL VS	KABIRAJ PRADHAN VS	// CHANDABALI /76 /2026 ()	
411	D-ABLAPL/11423/2026	STATE OF ODISHA BALBANTA SAHOO VS	RUDRA NARAYAN PARIJA VS	// KUTRA /23 /2026 ()	
412	D-ABLAPL/11424/2026	STATE OF ODISHA JITENDRA PRUSTY @ THAKA VS	AMULYA RATNA PANDA VS	// JENAPUR /126 /2022 ()	
413	D-ABLAPL/11425/2026	STATE OF ODISHA MOHAMMAD FIROZ KHAN QURESHI VS	SK. ZAFARULLA VS	// //0 ()	
414	D-ABLAPL/11426/2026	STATE OF ODISHA ANANDA KUMAR BEHERA VS	SIDHARTHA DAS VS	// LAHUNIPADA /101 /2026 ()	
415	D-ABLAPL/11428/2026	STATE OF ODISHA SK. LAKUDDIN VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /140 /2026 ()	
416	D-ABLAPL/11429/2026	STATE OF ODISHA CHINTAMANI PRADHAN VS	DEEPAK RANJAN PARIDA VS	// HANDAPA /59 /2026 ()	
417	D-ABLAPL/11431/2026	STATE OF ODISHA DEBENDRA GIRI VS	SIDHARTHA DAS VS	// BAMBARI /96 /2026 ()	
418	D-ABLAPL/11432/2026	STATE OF ODISHA ANANDA KUMAR BEHERA VS	SIDHARTHA DAS VS	// LAHUNIPADA /102 /2026 ()	
419	D-ABLAPL/11436/2026	STATE OF ODISHA RANJAN KUMAR SAHU VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	// K.NUAGAON /92 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/11439/2026	SIBANANDA SENDHA VS STATE OF ODISHA	SIDHARTHA DAS VS	LAHUNIPADA /100 /2026) //	
421	D-ABLAPL/11442/2026	RAJENDRA MOHALIK @ MAHALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	CHANDABALI /420 /2025) //	AOR20220001615C202600058
422	D-ABLAPL/11444/2026	CHENGA MUNDA VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /69 /2025) //	
423	D-ABLAPL/11445/2026	JYOTIRMAYEE MEHER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHATILI /84 /2026) //	
424	D-ABLAPL/11448/2026	ANKUSH BAL VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH /178 /2026) //	
425	D-ABLAPL/11452/2026	NIRANJANA MAHARANA @ NIRANJAN MOHARANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /121 /2026) //	AOD20240000364C202600115
426	D-ABLAPL/11453/2026	CHINMAYA MALLICK @ CHINMAYA KUMAR MALIS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /240 /2017) //	AOR20220001615C202600057
427	D-ABLAPL/11458/2026	BIPIN BEHERA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	K.NUAGAON /92 /2025) //	
428	D-ABLAPL/11462/2026	CHANDRA SEKHAR PATRA VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	BALANGA /129 /2025) //	
429	D-ABLAPL/11464/2026	BASANTA SAHU VS STATE OF ODISHA	PRATAP KESHARI DEO VS	KHANTAPADA /87 /2026) //	
430	D-ABLAPL/11466/2026	HALU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /116 /2025) //	
431	D-ABLAPL/11468/2026	SANTOSH DAKUA	SUJIT KUMAR PATTNAIK	K.NUAGAON /92 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/11470/2026	SAROJ SAHOO @ SAROJ KUMAR SAHU	PRAVASH CHANDRA JENA	JALESWAR /216 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/11474/2026	CHINTU @ BIBHUTIBHUSAN SAHU	AKSHAYA KUMAR SAHOO	NARASINGHPUR /42 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/11476/2026	SUKANTI PARIDA	DIBYA JYOTI SAHOO	//	AOD20240000587C202600072
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/11478/2026	SUBODH KUMAR BEHERA @ SUBODH BEHERA	PRAVASH CHANDRA JENA	JALESWAR /216 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/11480/2026	PITAMBAR MAHANTA	AKSHAYA KUMAR SAHOO	LAHUNIPADA /59 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/11482/2026	SIDDHU @ SINDHU GOCHHAYAT @ SIDHANT GOCHHAYAT	HRANMANI KANTA PATTANAİK	SECTOR-7 /80 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/11486/2026	ABHISHEK DEY @ ABHISEK DEY	PRAVASH CHANDRA JENA	JALESWAR /216 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/11490/2026	ASHOK PALAI @ ASHOK KUMAR PALAI	PRAVASH CHANDRA JENA	JALESWAR /216 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/11491/2026	SUJATA MOHANTY	BHABANI SHANKAR DASPARIDA	CUTTACK VIGILANCE /15 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
441	D-ABLAPL/11494/2026	DEBENDRA NAYAK	PRAVASH CHANDRA JENA	JALESWAR /216 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/11497/2026	MANGULU PATRO	BISWAJIT NAYAK	DIGAPAHANDI /148 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/11502/2026	STATE OF ODISHA MANGULU PATRO VS	BISWAJIT NAYAK VS	// DIGAPAHANDI /147 /2026 ()	
444	D-ABLAPL/11503/2026	STATE OF ODISHA BIJAY KUMAR BARIK @ BIJAY BARIK VS	APARESH BHOI VS	// BASUDEVPUR /139 /2026 ()	
445	D-ABLAPL/11504/2026	STATE OF ODISHA SUMATI MOHANTY VS STATE OF ODISHA	ANUPAM DASH VS	// PURUSHOTTAMPUR /579 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :17/04/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MA/96/1994 MA/96/1994	M/S.K.P.DAMADARAN MP	M/S.Y.DAS	1/2026
2	D-GUAP/51180/2025 GUAP/16/2025	RASHMI TRIPATHY MP	RAMESH KUMAR AGRAWAL	7/2026
3	D-CRP/17227/2026 CRP/ /	BHIKARI MOHAPATRA MP	AMIT PRASAD BOSE	36/2026
4	D-SA/390/2001 SA/390/2001	BIBEKANANDA PATNAIK MP	M/S.S.P.MISHRA	82/2026
5	D-SA/390/2001 SA/390/2001	BIBEKANANDA PATNAIK MP		83/2026
6	D-CRLMP/11488/2026 CRLMP/ /	SRIKANTA TRIPATHY MP	TRILOCHAN DASH	104/2026
7	D-CMAPL/17203/2026 CMAPL/ /	PRAFULLA KU. JENA MP	SUKANTA KUMAR NAYAK	108/2026
8	D-JCRLA/4488/2026 JCRLA/57/2026	TRINATH SWAIN @ JADA MP	ADV.	109/2026
9	D-CMAPL/900/2026 CMAPL/ /	BINAYAK MISHRA MP	DIPTI RANJAN BHOKTA	109/2026
10	D-CMAPL/17345/2026 CMAPL/ /	LALIT MOHAN MAJHI MP	DEEPAK RANJAN SUNDARAY	110/2026
11	D-JCRLA/4488/2026 JCRLA/57/2026	TRINATH SWAIN @ JADA MP	ADV.	110/2026
12	D-JCRLA/16328/2024 JCRLA/78/2024	BIJAY KETAN SETHI @ BIJAYA MP	MS. BINI MISHRA	111/2026
13	D-JCRLA/29720/2024 JCRLA/162/2024	RAMJAN KHAN MP	ADV.	112/2026
14	D-JCRLA/32/2021 JCRLA/32/2021	KASIA@SIDHANTA PALEI MP	Adv	113/2026
15	D-TRP(C)/17116/2026 TRP(C)/ /	NIBEDITA PANDA MP	SURENDRA MOHANTY	129/2026
16	D-TRP(C)/14317/2026 TRP(C)/96/2026	SUBHASIMA MOHARANA MP	SANJAY KUMAR BEHERA	130/2026
17	D-TRP(C)/17267/2026 TRP(C)/ /	SAKUNTALA MAJHI MP	PRAFULLA KUMAR KAR	131/2026
18	D-TRP(C)/17273/2026 TRP(C)/ /	PRAVAKAR PATI MP	KARUNAKAR NAYAK	132/2026
19	D-TRP(C)/15425/2026 TRP(C)/ /	SANDEEP SARKAR MP	MANAMOHAN PATTANAYAK	133/2026
20	D-TRP(C)/17326/2026 TRP(C)/ /	HARAPRIYA MOHANTY MP	DEBASIS SAHOO	134/2026
21	D-RVWPET/16958/2024 RVWPET/122/2024	NETRA BEHERA MP	HRUDANANDA MOHAPATRA	170/2026
22	D-RVWPET/17171/2026 RVWPET/ /	RATNAMANI MISHRA MP	AMIYA KUMAR MOHANTY	171/2026
23	D-RVWPET/71/2020 RVWPET/71/2020	DR. SUDHIR KUMAR SAHU MP	SUSANT KUMAR BARAL	172/2026
24	D-RPFAM/17301/2026 RPFAM/ /	SHYAMA PRASAD ROURAY MP	JAMINI KANTA DAS	173/2026
25	D-RPFAM/4420/2026 RPFAM/ /	DR. KARUNAKAR KAR MP	RANJAN KUMAR ROUT	174/2026
26	D-MATA/16990/2026	LALIT PRADHAN	SOUGAT DASH	

	MATA/ /	MP		245/2026
27	D-MATA/16990/2026	LALIT PRADHAN	SOUGAT DASH	
	MATA/ /	MP		246/2026
28	D-MATA/16990/2026	LALIT PRADHAN	SOUGAT DASH	
	MATA/ /	MP		247/2026
29	D-MATA/17338/2026	PUJA PRIYADARSHINI SETHI	RAMANI KANTA PATTANAIAK	
	MATA/ /	MP		248/2026
30	D-MATA/17355/2026	JASOBANTI NAIK @ JASOMATI NAIK	ASHOK KUMAR SWAIN 1	
	MATA/ /	MP		249/2026
31	D-MATA/17355/2026	JASOBANTI NAIK @ JASOMATI NAIK	ASHOK KUMAR SWAIN 1	
	MATA/ /	MP		250/2026
32	D-BLAPL/4867/2026	HEMANTA BEHERA	M/S Pradeep Kumar Mohanty, P.K.Mohapatra,PARTHA SARATHI DAS	
	BLAPL/1741/2026	MP		263/2026
33	D-BLAPL/9615/2026	BIRENDRA KUMAR DEHURY	RAMESH CHANDRA MAHARANA	
	BLAPL/3513/2026	MP		264/2026
34	D-CONTC/24354/2024	SUDARSAN MOHANTY		
	CONTC/4562/2024	MP		264/2026
35	D-CONTC/24354/2024	SUDARSAN MOHANTY		
	CONTC/4562/2024	MP		265/2026
36	D-BLAPL/5771/2026	ASHOK SETHY	BIJAY KUMAR MOHANTY	
	BLAPL/1927/2026	MP		265/2026
37	D-BLAPL/10130/2026	SAGRAM HEMBRAM @ MAKARA	HEMANTA KUMAR MOHANTA	
	BLAPL/ /	MP		266/2026
38	D-CONTC/24354/2024	SUDARSAN MOHANTY		
	CONTC/4562/2024	MP		266/2026
39	D-BLAPL/10842/2026	PRASANTA KUMAR SAHOO	BUDHIRAM DAS	
	BLAPL/ /	MP		267/2026
40	D-CONTC/24354/2024	SUDARSAN MOHANTY		
	CONTC/4562/2024	MP		267/2026
41	D-CONTC/30483/2024	JAYANTA KUMAR MOHANTY		
	CONTC/5668/2024	MP		268/2026
42	D-BLAPL/6908/2026	SUBHRAJEET BARIK	RAMAKANTA DAS	
	BLAPL/2348/2026	MP		268/2026
43	D-CONTC/7664/2026	PADMANAVA NANDA	ASHOK KUMAR PATTANAIAK	
	CONTC/1300/2026	MP		269/2026
44	D-CONTC/10501/2023	BIKASH RANJAN PADHI		
	CONTC/10501/2023	MP		270/2026
45	D-CONTC/48789/2025	DR.PRASANT KUMAR SWAIN		
	CONTC/5817/2025	MP		271/2026
46	D-CONTC/32235/2025	DEBA PRASAD MOHANTY		
	CONTC/3866/2025	MP		272/2026
47	D-CONTC/28477/2024	SHYAMA DUNGURIA		
	CONTC/5404/2024	MP		273/2026
48	D-CONTC/52419/2025	SUBHASIS TRIPATHY		
	CONTC/6245/2025	MP		274/2026
49	D-CONTC/52407/2025	SUKUMAR DAS		
	CONTC/6236/2025	MP		275/2026
50	D-CONTC/52415/2025	DR.BIJOY KUMAR SAHOO		
	CONTC/6244/2025	MP		276/2026
51	D-CRLREV/11433/2026	CHHATISH @ CHHATISH CHANDRA NAYAK	ASANTA KUMAR DAS	
	CRLREV/ /	MP		483/2026
52	D-CRLREV/11465/2026	BAIKUNTHA DORA	JITENDRA SAMANTARAY	
	CRLREV/ /	MP		484/2026
53	D-CRLREV/11465/2026	BAIKUNTHA DORA	JITENDRA SAMANTARAY	
	CRLREV/ /	MP		485/2026
54	D-FAO/12617/2026	NEW INDIA ASSURANCE CO. LTD., D.M., JALAPA	SIBHRA SATPATHY	
	FAO/ /	MP		486/2026
55	D-CRLREV/11498/2026	NIMAIN CHARAN MOHARANA	BIJAYA KUMAR RAGADA	
	CRLREV/ /	MP		486/2026
56	D-FAO/17101/2026	SABITA RANI MISHRA	AUROBINDA SAHOO	
	FAO/ /	MP		487/2026
57	D-CRLREV/11498/2026	NIMAIN CHARAN MOHARANA	BIJAYA KUMAR RAGADA	
	CRLREV/ /	MP		487/2026

58	D-FAO/17102/2026 FAO/ /	PREMANANDA SAHU MP	AUROBINDA SAHOO	488/2026
59	D-CRLREV/11498/2026 CRLREV/ /	NIMAIN CHARAN MOHARANA MP	BIJAYA KUMAR RAGADA	488/2026
60	D-FAO/17153/2026 FAO/ /	SWAMI VIVEKANANDA SIKSYANIKETANSANGRAM JENA MP		489/2026
61	D-FAO/17103/2026 FAO/ /	AJAYA KUMAR KAR MP	AUROBINDA SAHOO	490/2026
62	D-FAO/17158/2026 FAO/ /	M.C. OF DIMAGADIA HIGH SCHOOL, MAYA MP	SURESH KUMAR JENA	491/2026
63	D-FAO/17104/2026 FAO/ /	TRUPTI MISHRA MP	AUROBINDA SAHOO	492/2026
64	D-FAO/17105/2026 FAO/ /	GYANA RANJAN JENA MP	AUROBINDA SAHOO	493/2026
65	D-FAO/17202/2026 FAO/ /	BIBHUTI BHUSAN PANIGRAHI MP	SAMEER KUMAR DAS	494/2026
66	D-FAO/17207/2026 FAO/ /	KELU CHARANA PANDA MP	SUDHANSHU SEKHAR PRATAP	495/2026
67	D-FAO/17214/2026 FAO/ /	BISHNU CHARAN SAHOO MP	SUDHANSHU SEKHAR PRATAP	496/2026
68	D-FAO/17220/2026 FAO/ /	SUSANTA KUMAR SENAPATI MP	SUDHANSHU SEKHAR PRATAP	497/2026
69	D-FAO/17221/2026 FAO/ /	RASHMIREKHA DEOBHANJA MP	SUDHANSHU SEKHAR PRATAP	498/2026
70	D-FAO/17235/2026 FAO/ /	GOURANGA SAHOO MP	SUDHANSHU SEKHAR PRATAP	499/2026
71	D-FAO/17246/2026 FAO/ /	SURESH CHANDRA NAYAK MP	SUDHANSHU SEKHAR PRATAP	500/2026
72	D-FAO/17259/2026 FAO/ /	SUDHAKAR MISHRA MP	SUDHANSHU SEKHAR PRATAP	501/2026
73	D-FAO/17093/2026 FAO/ /	SRIDHAR SAHOO MP	AUROBINDA SAHOO	502/2026
74	D-FAO/17094/2026 FAO/ /	DEBENDRA KUMAR SAHU MP	AUROBINDA SAHOO	503/2026
75	D-FAO/17274/2026 FAO/ /	RABINDRANATH DAS MP	SUDHANSHU SEKHAR PRATAP	504/2026
76	D-FAO/17095/2026 FAO/ /	CHINMAYEE NAYAK MP	AUROBINDA SAHOO	505/2026
77	D-FAO/17287/2026 FAO/ /	SANTOSH KUMAR SWAIN MP	SUDHANSHU SEKHAR PRATAP	506/2026
78	D-FAO/17297/2026 FAO/ /	BIPRA CHARAN SAHU MP	SUDHANSHU SEKHAR PRATAP	507/2026
79	D-FAO/17098/2026 FAO/ /	DEBENDRA KUMAR MISHRA MP	AUROBINDA SAHOO	508/2026
80	D-FAO/17099/2026 FAO/ /	KABERI MISHRA MP	AUROBINDA SAHOO	509/2026
81	D-FAO/17100/2026 FAO/ /	NARENDRA KUMAR SAHU MP	AUROBINDA SAHOO	510/2026
82	D-FAO/17106/2026 FAO/ /	HARAMOHAN PARIDA MP	AUROBINDA SAHOO	511/2026
83	D-FAO/17343/2026 FAO/ /	SURESH CHANDRA MISHRA MP	SUDHANSHU SEKHAR PRATAP	512/2026
84	D-FAO/17344/2026 FAO/ /	ADYARASHMI MOHAPATRA MP	SUDHANSHU SEKHAR PRATAP	513/2026
85	D-FAO/17348/2026 FAO/ /	ADITYA KUMAR JENA MP	SUDHANSHU SEKHAR PRATAP	514/2026
86	D-ABLAPL/3147/2026 ABLAPL/1533/2026	GUNU @ NAGA SINGH @ NAG PRASAD SINGH MP		611/2026
87	D-ABLAPL/39511/2025 ABLAPL/14792/2025	PINTU BISWAL MP		612/2026
88	D-ABLAPL/39304/2025 ABLAPL/14706/2025	PRAHALLAD PAHI MP		613/2026
89	D-ABLAPL/7885/2026	CHANDRAKANTA DAS @ CHANDAN	KUMAR KASHYAP	

	ABLAPL/3623/2026	MP		614/2026
90	D-ABLAPL/9694/2026	RAJESH KUMAR GHOSH	DHIRENDRA KUMAR MOHAPATRA	
	ABLAPL/3978/2026	MP		615/2026
91	D-ABLAPL/2076/2026	KRUSHNA CHANDRA JENA @ BABULU		
	ABLAPL/934/2026	MP		616/2026
92	D-ABLAPL/6840/2026	MANAS RANJAN ROUT @ RANJAN ROUT	PRANAYANEE DASMOHAPATRA	
	ABLAPL/2918/2026	MP		617/2026
93	D-ABLAPL/22247/2024	SONU GOUDA		
	ABLAPL/8274/2024	MP		618/2026
94	D-RSA/36546/2025	RURAL WORKS DIVISION,KORAPUT	SWAYAMBHU MISHRA,A.S.C	
	RSA/458/2025	MP		657/2026
95	D-RSA/13978/2026	DAMODAR SAHU	AMIYA KUMAR MISHRA	
	RSA/180/2026	MP		658/2026
96	D-RSA/14764/2026	NARAYAN DAS	PRAKASH KUMAR MISHRA	
	RSA/ /	MP		659/2026
97	D-RSA/17293/2026	SAROJA SAHOO	AJIT KUMAR TRIPATHY	
	RSA/ /	MP		660/2026
98	D-RSA/9639/2025	RANJI GOUDA	DEEPALI MAHAPATRA	
	RSA/161/2025	MP		661/2026
99	D-RSA/48356/2024	SITIKANTA @ SITAKANTA BEHERA	ALOK KUMAR MOHANTY	
	RSA/428/2024	MP		662/2026
100	D-RSA/382/2022	SUSMITA @ SASMITA PATANAİK	BIBEKANANDA BHUYAN	
	RSA/382/2022	MP		663/2026
101	D-RSA/17335/2026	RANJAN KUMAR DASH	HRUDANANDA MOHAPATRA	
	RSA/ /	MP		664/2026
102	D-CMP/17111/2026	INDRAJEET MOHANTY	SUVASHISH PATTANAİK	
	CMP/ /	MP		757/2026
103	D-CMP/17109/2026	M/S. NEELACHAL BUILD TECH AND RESSORNS	PRASANTA KUMAR MOHANTY	
	CMP/ /	MP		758/2026
104	D-CMP/16983/2026	JAY GOPAL DAS ADHIKARY	MANAS RANJAN BAUG	
	CMP/ /	MP		759/2026
105	D-CMP/17144/2026	PRASANNA KUMAR DASH	AMIT PRASAD BOSE	
	CMP/ /	MP		760/2026
106	D-CMP/17178/2026	PURNIMA JENA	DARPAHARI DHAL	
	CMP/ /	MP		761/2026
107	D-CMP/17092/2026	ANIRUDHA SWAIN	JYOTI RANJAN DEO	
	CMP/ /	MP		762/2026
108	D-CMP/17206/2026	SUNIL KUMAR MOHANTY	SOUMYA MISHRA	
	CMP/ /	MP		763/2026
109	D-CMP/17277/2026	GAJENDRA SUNA	TUKUNA KUMAR MISHRA	
	CMP/ /	MP		764/2026
110	D-CMP/34140/2025	NIRANJAN SEN	PRASANTA KUMAR SATAPATHY	
	CMP/1321/2025	MP		765/2026
111	D-CMP/17308/2026	JAYANTI BEHERA	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		766/2026
112	D-CMP/17313/2026	DHIREN KUMAR DASH	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		767/2026
113	D-CMP/17330/2026	BELMATI MEHER @ BELAMATI MEHER	SUSHANTA KUMAR JOSHI	
	CMP/ /	MP		768/2026
114	D-CMP/17378/2026	GOPI DAS @ GOPINATH DAS	TUSAR KUMAR MISHRA	
	CMP/ /	MP		769/2026
115	D-MACA/17114/2026	MADHURI NAIK@PENTHEI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		949/2026
116	D-MACA/17117/2026	D.M., RELIANCE GENERAL INSURANCE CO	PRASANTA KUMAR SATAPATHY	
	MACA/ /	MP		950/2026
117	D-MACA/17131/2026	BISWASINI GARDIA	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		951/2026
118	D-MACA/1/2021	DIVISIONAL MANAGER, M/S.NATIONAL INSURANCE CO	MOHANTY, S.DAS, M.DAS	
	MACA/1/2021	MP		952/2026
119	D-MACA/14440/2026	ICICI LOMBARDO GENERAL INSURANCE COMPANY	LTD. KHORDHA	
	MACA/ /	MP		953/2026
120	D-MACA/1022/2023	D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK		
	MACA/1022/2023	MP		954/2026

121	D-MACA/1023/2023 MACA/1023/2023	D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK MP		955/2026
122	D-MACA/17251/2026 MACA/ /	M/S. CHOLA MS GENERAL INSURANCE COMPANY LTD., BBSR MP		956/2026
123	D-MACA/17251/2026 MACA/ /	M/S. CHOLA MS GENERAL INSURANCE COMPANY LTD., BBSR MP		957/2026
124	D-MACA/17262/2026 MACA/ /	M/S. CHOLA MS GENERAL INSURANCE COMPANY LTD., BBSR MP		958/2026
125	D-MACA/17262/2026 MACA/ /	M/S. CHOLA MS GENERAL INSURANCE COMPANY LTD., BBSR MP		959/2026
126	D-MACA/17097/2026 MACA/ /	MAKARA KATALI MP	DHANANJAYA MUND	960/2026
127	D-MACA/17307/2026 MACA/ /	RANJITA PATRA MP	PRATAP KUMAR BEHERA	961/2026
128	D-MACA/17307/2026 MACA/ /	RANJITA PATRA MP	PRATAP KUMAR BEHERA	962/2026
129	D-MACA/17323/2026 MACA/ /	RANJAN KUMAR ROUT MP	PRATAP KUMAR BEHERA	963/2026
130	D-MACA/17323/2026 MACA/ /	RANJAN KUMAR ROUT MP	PRATAP KUMAR BEHERA	964/2026
131	D-CRLMC/11339/2026 CRLMC/ /	JOHAN DIGAL MP	AMIYA KUMAR TARAI	1021/2026
132	D-CRLMC/33633/2025 CRLMC/4649/2025	SHANTI PADHI @ SHANTILATA PADHI MP	MANOJ KUMAR MOHANTY (2)	1022/2026
133	D-CRLMC/11355/2026 CRLMC/ /	TUSARKANTA NAYAK@TUSHARKANTA NAYAK MP	ABHINAV KUMAR MISHRA	1023/2026
134	D-CRLMC/11366/2026 CRLMC/ /	SAHIL NAG@PRITAM NAG MP	SURESH KUMAR JENA	1024/2026
135	D-CRLMC/11405/2026 CRLMC/ /	KASHINATH BEHERA MP	SRITAM KUMAR NAYAK	1025/2026
136	D-CRLMC/11417/2026 CRLMC/ /	BIJAYA KUMAR MALLICK @ VIJAY KUMAR MALLICK MP	ANAND KUMAR GHADAI	1026/2026
137	D-CRLMC/11427/2026 CRLMC/ /	BIPIN BIHARI SAHOO MP	UMA CHARAN MISHRA	1027/2026
138	D-CRLMC/40455/2025 CRLMC/ /	RANJAN KUMAR @ RANJAN DEY MP	PRAVAT KUMAR DAS	1028/2026
139	D-CRLMC/2069/2015 CRLMC/2069/2015	ANTARYAMI SENAPATI MP	M/S.SANTANU KU.SARANGI	1029/2026
140	D-CRLMC/11449/2026 CRLMC/ /	ANAND KUMAR SAHOO MP	SIDHARTHA DAS	1030/2026
141	D-CRLMC/11443/2026 CRLMC/ /	DIPTI NAYAK MP	SUSANTA KUMAR LENKA	1031/2026
142	D-CRLMC/11460/2026 CRLMC/ /	TUNU GADATIA MP	NIRANJAN LENKA	1032/2026
143	D-CRLMC/1238/2023 CRLMC/1238/2023	KAAMAKSHI SHIPPING, ANDHRA PRADESH MP	SARATHA SARATHI NAYAK	1033/2026
144	D-CRLMC/34603/2025 CRLMC/4688/2025	NALINI KANT DASH MP	MR. SUBIR PALIT (Sr. Adv.),SASANKA SEKHAR DAS	1034/2026
145	D-CRLMC/11484/2026 CRLMC/ /	ANJANA BEHERA MP	KHAGESWAR BEHERA	1035/2026
146	D-CRLMC/11473/2026 CRLMC/ /	UMESH SATAPATHY MP	SIBADUTTA RAMAPRASAD MISHRA	1036/2026
147	D-CRLMC/13642/2025 CRLMC/2462/2025	JASOBANTI MEHER MP		1037/2026
148	D-CRLMC/13613/2025 CRLMC/2454/2025	PRASANTA MEHER MP		1038/2026
149	D-CRLMC/13656/2025 CRLMC/2463/2025	HEMANTA MEHER MP		1039/2026
150	D-CRLMC/11509/2026 CRLMC/ /	BISWAMOHAN SENAPATI MP	SUBHENDU KAR	1040/2026
151	D-CRLA/11342/2026 CRLA/ /	MANORANJAN NAYAK MP	DURGA CHARAN DEY	1042/2026
152	D-CRLA/11344/2026	MANORANJAN NAYAK	DURGA CHARAN DEY	

	CRLA/ /	MP		1043/2026
153	D-CRLA/11346/2026	MANORANJAN NAYAK	DURGA CHARAN DEY	
	CRLA/ /	MP		1044/2026
154	D-CRLA/11349/2026	MANORANJAN NAYAK	DURGA CHARAN DEY	
	CRLA/ /	MP		1045/2026
155	D-CRLA/309/2022	DUSHASAN NAYAK	M/S. MANAS KUMAR CHAND, R.R.MISHRA, A. SAHOO, K.N.PANDA,S	
	CRLA/309/2022	MP		1046/2026
156	D-CRLA/27545/2024	KULAMANI SWAIN	BIJAY KUMAR MOHANTY	
	CRLA/923/2024	MP		1047/2026
157	D-CRLA/9460/2024	KAN JUDAS	SANGRAM KESHARI ROUT	
	CRLA/310/2024	MP		1048/2026
158	D-CRLA/11463/2026	LAXMIDHAR DAS	CHITTA RANJAN MISHRA	
	CRLA/ /	MP		1049/2026
159	D-CRLA/11463/2026	LAXMIDHAR DAS	CHITTA RANJAN MISHRA	
	CRLA/ /	MP		1050/2026
160	D-CRLA/11463/2026	LAXMIDHAR DAS	CHITTA RANJAN MISHRA	
	CRLA/ /	MP		1051/2026
161	D-WA/6475/2026	M/S. THRIVENI EARTHMOVERS PVT. LTD.,M/S.RANJAN KUMAR MAHANTA		
	WA/330/2026	MP		1469/2026
162	D-WA/16993/2026	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		1470/2026
163	D-WA/16993/2026	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		1471/2026
164	D-WA/16994/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1472/2026
165	D-WA/16994/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1473/2026
166	D-WA/16996/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1474/2026
167	D-WA/16996/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1475/2026
168	D-WA/17090/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1476/2026
169	D-WA/17090/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1477/2026
170	D-WA/17189/2026	STATE OF ODISHA	ARABINDA TRIPATHY, A.G.A	
	WA/ /	MP		1478/2026
171	D-WA/17189/2026	STATE OF ODISHA	ARABINDA TRIPATHY, A.G.A	
	WA/ /	MP		1479/2026
172	D-WA/17191/2026	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		1480/2026
173	D-WA/17191/2026	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		1481/2026
174	D-WA/17194/2026	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		1482/2026
175	D-WA/17194/2026	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		1483/2026
176	D-WA/17280/2026	TANMOY KUMAR MISHRA	SOURAV DAS	
	WA/ /	MP		1484/2026
177	D-WA/51849/2025	THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK		
	WA/1946/2025	MP		1485/2026
178	D-WA/17096/2026	SRI SRI BISWANATH MAHADEV BIJE MAJHI,ANANDPITAMUND		
	WA/ /	MP		1486/2026
179	D-WA/17107/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1487/2026
180	D-WA/17107/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1488/2026
181	D-WA/17337/2026	SATYANARAYAN SAHOO	SUBHADUTTA ROURTRAY	
	WA/ /	MP		1489/2026
182	D-WA/17328/2026	STATE OF ODISHA	DEBASISH TRIPATHY, A.G.A.	
	WA/ /	MP		1490/2026
183	D-WA/17328/2026	STATE OF ODISHA	DEBASISH TRIPATHY, A.G.A.	
	WA/ /	MP		1491/2026

184	D-WP(C)/17080/2026 WP(C)/ /	PRASAD KUMAR SAHOO MP	DEEPAK MISHRA	7287/2026
185	D-WP(C)/17085/2026 WP(C)/ /	GITANJALI MISHRA MP	ASHOK KUMAR MOHAPATRA	7288/2026
186	D-WP(C)/17110/2026 WP(C)/11682/2026	GREWAL MINERAL AND METALS LLP MP	AMIT PATTNAIK	7289/2026
187	D-WP(C)/17112/2026 WP(C)/ /	JALENDRA PADHIARY MP	NIHAL RATH	7290/2026
188	D-WP(C)/17115/2026 WP(C)/ /	DR. SUMAN KUMARI JOSHI MP	BISWABIHARI MOHANTY	7291/2026
189	D-WP(C)/17118/2026 WP(C)/ /	DR. TAPAN KUMAR PALAI MP	BISWABIHARI MOHANTY	7292/2026
190	D-WP(C)/17119/2026 WP(C)/ /	BINOD KUMAR JENA MP	BISWABIHARI MOHANTY	7293/2026
191	D-WP(C)/17120/2026 WP(C)/ /	SANGHAMITRA SAHU MP	BISWABIHARI MOHANTY	7294/2026
192	D-WP(C)/17122/2026 WP(C)/ /	DR. LIPSA DASH MP	BISWABIHARI MOHANTY	7295/2026
193	D-WP(C)/19727/2024 WP(C)/11554/2024	CHITARANJAN DAS MP	MANOJ KUMAR MOHANTY (2)	7296/2026
194	D-WP(C)/17124/2026 WP(C)/ /	NIRUKESH MISHRA MP	BIDESH RANJAN BEHERA	7297/2026
195	D-WP(C)/17125/2026 WP(C)/ /	BICHITRA KUMAR SAHU MP	BIRAJA PRASANNA DAS	7298/2026
196	D-WP(C)/17126/2026 WP(C)/ /	GAYATREE SAHOO MP	BISWABIHARI MOHANTY	7299/2026
197	D-WP(C)/17128/2026 WP(C)/ /	DR. ROSHNI BALA NAYAK MP	BISWABIHARI MOHANTY	7300/2026
198	D-WP(C)/17129/2026 WP(C)/ /	RABINDRA SAHU MP	BIRAJA PRASANNA DAS	7301/2026
199	D-WP(C)/17130/2026 WP(C)/ /	DWARIKA MOHAN DAS MP	BISWABIHARI MOHANTY	7302/2026
200	D-WP(C)/17133/2026 WP(C)/ /	R.SUNANDA CHOWDHURY @ CHOUDHURY MP	BIRAJA PRASANNA DAS	7303/2026
201	D-WP(C)/7017/2025 WP(C)/5485/2025	ARABINDA DAS MP	SOUMYA MISHRA	7304/2026
202	D-WP(C)/17134/2026 WP(C)/11706/2026	SRADHANJALI SAMAL MP	SHYAM SUNDAR TRIPATHY	7305/2026
203	D-WP(C)/17135/2026 WP(C)/ /	RINKI KUMARI PATRO MP	BIRAJA PRASANNA DAS	7306/2026
204	D-WP(C)/17137/2026 WP(C)/ /	SOMANATH SAHU MP	BIRAJA PRASANNA DAS	7307/2026
205	D-WP(C)/17142/2026 WP(C)/ /	SESADEB THATI MP	AMIT PRASAD BOSE	7308/2026
206	D-WP(C)/17145/2026 WP(C)/ /	SABITA SETHI MP	SANTOSH KUMAR DWIVEDY	7309/2026
207	D-WP(C)/17147/2026 WP(C)/ /	PITABAS BEHERA MP	SUDHIR KUMAR MALLICK	7310/2026
208	D-WP(C)/17148/2026 WP(C)/ /	TIRUMALA RAJALAXMI MP	SUDHIR KUMAR MALLICK	7311/2026
209	D-WP(C)/45601/2025 WP(C)/34995/2025	MURALIDHAR BHATUA MP		7312/2026
210	D-WP(C)/17150/2026 WP(C)/ /	ORISSA COLLIERIES MAZDOOR SANGH, MP	SUBRAMANIAM BRANCH, ANGUL	7313/2026
211	D-WP(C)/17163/2026 WP(C)/ /	BIMOHAN PARHI MP	BIBHUTI BHUSAN SWAIN	7316/2026
212	D-WP(C)/17166/2026 WP(C)/ /	DR.KALI PRASAD BEHERA MP	SHITTA RANJAN LENKA	7317/2026
213	D-WP(C)/17174/2026 WP(C)/ /	SANGITA PATWA MP	KIRTAN BADHEI	7318/2026
214	D-WP(C)/17175/2026 WP(C)/ /	MAMATA RANI BARIK MP	SATYAJIT MOHAPATRA (2)	7319/2026
215	D-WP(C)/17176/2026	SIBASANKAR PATRA	GYANA RANJAN SETHI	

	WP(C)/ /	MP		7320/2026
216	D-WP(C)/17177/2026	GHANASHYAM MEHER	KIRTAN BADHEI	
	WP(C)/ /	MP		7321/2026
217	D-WP(C)/17179/2026	CHINMAYEE PRADHAN	DEEPALI MAHAPATRA	
	WP(C)/11715/2026	MP		7322/2026
218	D-WP(C)/7776/2025	DR. RAJESH SETH	SAMEER KUMAR DAS	
	WP(C)/5983/2025	MP		7323/2026
219	D-WP(C)/15914/2026	DILLIP KUMAR MALLICK	JAGAMOHAN PATTANAİK	
	WP(C)/11281/2026	MP		7324/2026
220	D-WP(C)/17183/2026	JUGAL KISHORE DASH	SAMEER KUMAR DAS	
	WP(C)/ /	MP		7325/2026
221	D-WP(C)/2323/2026	JOGENDRANATH DANDSENA		
	WP(C)/2456/2026	MP		7326/2026
222	D-WP(C)/17196/2026	NABA KRISHNA MISHRA	DIGANTA DAS	
	WP(C)/ /	MP		7327/2026
223	D-WP(C)/17199/2026	PRAKASH CHANDRA BEHERA	PRATAP CHANDRA MISHRA	
	WP(C)/ /	MP		7328/2026
224	D-WP(C)/45689/2024	SANATAN PRADHAN		
	WP(C)/27301/2024	MP		7329/2026
225	D-WP(C)/8694/2018	KANGALI CHARAN MAHANTA	M/S.S.DAS	
	WP(C)/8694/2018	MP		7331/2026
226	D-WP(C)/49387/2025	NIHAR RANJAN DAS	DIPTI RANJAN BHOKTA	
	WP(C)/35057/2025	MP		7333/2026
227	D-WP(C)/34738/2023	DURYODHAN RANASINGH	BISWARANJAN DALAI	
	WP(C)/34738/2023	MP		7334/2026
228	D-WP(C)/14492/2021	GLP DEVELOPERS LTD	MANOJ VERMA	
	WP(C)/14492/2021	MP		7335/2026
229	D-WP(C)/17197/2026	JASHOBANTA KUMAR BISHI	ANSHUMAN BEHERA	
	WP(C)/ /	MP		7336/2026
230	D-WP(C)/44164/2025	SUSHAMA KUMARI JENA	SURAVI MOHANTY	
	WP(C)/30559/2025	MP		7337/2026
231	D-WP(C)/17204/2026	ABHAYA KUMAR SINGH	LALITENDU MISHRA	
	WP(C)/ /	MP		7338/2026
232	D-WP(C)/17204/2026	ABHAYA KUMAR SINGH	LALITENDU MISHRA	
	WP(C)/ /	MP		7339/2026
233	D-WP(C)/17222/2026	TANUJA NAYAK	SITIKANT MISHRA	
	WP(C)/ /	MP		7340/2026
234	D-WP(C)/17223/2026	DR.KEDARNATH NAYAK	AVIJIT MISHRA	
	WP(C)/ /	MP		7341/2026
235	D-WP(C)/11103/2026	TRIPATHY PADHY @ TRIPATI DAS	AROVIND PATTNAİK	
	WP(C)/8356/2026	MP		7342/2026
236	D-WP(C)/17226/2026	BAIKUNTHA NAIK	BIJAYA KUMAR ROUSTRAY	
	WP(C)/ /	MP		7343/2026
237	D-WP(C)/44128/2024	UNION OF INDIA	BISWAJIT MAHARANA	
	WP(C)/27576/2024	MP		7344/2026
238	D-WP(C)/17237/2026	UDHAB PATRA	JAJATI KESHARI KHUNTIA	
	WP(C)/ /	MP		7345/2026
239	D-WP(C)/17236/2026	GOPINATH TRIPATHY	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		7346/2026
240	D-WP(C)/5076/2026	BASANTI MOHAPATRA	DR. BINODA KUMAR MISHRA	
	WP(C)/4321/2026	MP		7347/2026
241	D-WP(C)/17240/2026	JAGYANSENEE DAS	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		7348/2026
242	D-WP(C)/17225/2026	SMRUTI RANJAN SAHOO	SAUMYA RANJAN MISHRA	
	WP(C)/ /	MP		7349/2026
243	D-WP(C)/17244/2026	KARTIK BARIK	SANKET KANUNGO	
	WP(C)/ /	MP		7350/2026
244	D-WP(C)/17250/2026	RITESH MITRA	DHARMENDRA JOSHI	
	WP(C)/ /	MP		7351/2026
245	D-WP(C)/17263/2026	SUBASINI PRADHAN	PRANAB RANJAN CHHATOI	
	WP(C)/ /	MP		7352/2026
246	D-WP(C)/47586/2025	BHABANI SHANAKAR MAHAPATRA	DEEPALI MAHAPATRA	
	WP(C)/33488/2025	MP		7353/2026

247	D-WP(C)/47586/2025 WP(C)/33488/2025	BHABANI SHANAKAR MAHAPATRA MP	DEEPALI MAHAPATRA	7354/2026
248	D-WP(C)/8325/2026 WP(C)/6816/2026	BABITA KUMARI KHORA MP	JANAKI KANTA MAHAPATRA	7355/2026
249	D-WP(C)/8622/2026 WP(C)/6935/2026	PRAMITA BHATRA MP	JANAKI KANTA MAHAPATRA	7356/2026
250	D-WP(C)/17228/2026 WP(C)/ /	HAREKRUSHNA DASH MP	DURGESH NARAYAN RATH	7357/2026
251	D-WP(C)/17230/2026 WP(C)/ /	SATYAJIT PATTNAIK MP	DURGESH NARAYAN RATH	7358/2026
252	D-WP(C)/9918/2026 WP(C)/7811/2026	LALU BEHERA MP		7359/2026
253	D-WP(C)/12548/2022 WP(C)/12548/2022	A.ARUN KUMAR MP		7360/2026
254	D-WP(C)/17281/2026 WP(C)/ /	M/S SRI HARI ENTERPRISES MP	PADMALAYA MOHAPATRA	7361/2026
255	D-WP(C)/17284/2026 WP(C)/ /	THE MANAGEMENT OF BASANTA SURYABHUTTI MP	EDUCATIONAL AND CHARITABLE TRUST, BARGARH	7362/2026
256	D-WP(C)/1489/2026 WP(C)/1482/2026	MOHAMMAD ZAFIR MP	(M/S P. BEHERA.)	7363/2026
257	D-WP(C)/17296/2026 WP(C)/ /	CHINNARI RABI PRASAD SUBUDHI MP	PADMALAYA MOHAPATRA	7364/2026
258	D-WP(C)/53069/2025 WP(C)/36704/2025	SAFFRON RESOURCES PRIVATE LIMITED, MP	SANMIDHA PRASANNA SARANGI	7365/2026
259	D-WP(C)/10146/2015 WP(C)/10146/2015	NEPAL ORAM MP	M/S.A.K.DASH	7366/2026
260	D-WP(C)/17266/2026 WP(C)/ /	M/S LANCER LOGISTICS PVT LIMITED MP	AVIJIT PATNAIK	7367/2026
261	D-WP(C)/12921/2026 WP(C)/ /	GOURI MAHANTA MP	SOURAV SUMAN BHUYAN	7368/2026
262	D-WP(C)/12924/2026 WP(C)/ /	SUSANTA KUMAR JENA MP	SOURAV SUMAN BHUYAN	7369/2026
263	D-WP(C)/10272/2026 WP(C)/7875/2026	M/S STAR TRACK FASTENERS PRIVATE LIMITED, MP	MANJES RANJAN BAUG	7370/2026
264	D-WP(C)/17304/2026 WP(C)/ /	JAGANNATH PATI MP	SUBHADUTTA ROUSTRAY	7371/2026
265	D-WP(C)/2671/2026 WP(C)/2869/2026	PRAVAT KUMAR PADHY MP	ACHYUTANANDA PATTANAIAK	7372/2026
266	D-WP(C)/17305/2026 WP(C)/ /	KULAMANI JANI MP	DHANANJAYA MUND	7373/2026
267	D-WP(C)/10099/2026 WP(C)/8484/2026	PRAHALADA SAHOO MP		7374/2026
268	D-WP(C)/17309/2026 WP(C)/ /	SAROJINI JENA MP	DURGA PRASAD PRADHAN	7375/2026
269	D-WP(C)/13898/2026 WP(C)/11618/2026	BIJAN KUMAR KAR MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	7376/2026
270	D-WP(C)/17310/2026 WP(C)/ /	ODISHA POWER TRANSMISSION ENGINEERING MP	ASSOCIATION (OPTEA), BHUBANESWAR	7377/2026
271	D-WP(C)/17316/2026 WP(C)/ /	SUKANTA KUMAR TRIPATHY MP	TUKUNA KUMAR MISHRA	7378/2026
272	D-WP(C)/17314/2026 WP(C)/ /	PRAGYAN PARAMITA PADHI MP	SAIBRATA RATH	7379/2026
273	D-WP(C)/17289/2026 WP(C)/ /	M/S ML FABRICATION MP	RANJAN KUMAR ROUT	7380/2026
274	D-WP(C)/11734/2026 WP(C)/8473/2026	NIROD SAHOO MP	RAMANI RANJAN MOHANTY	7381/2026
275	D-WP(C)/17321/2026 WP(C)/ /	SANJAY PRASAD SAHOO MP	SUDHIR KUMAR MALLICK	7382/2026
276	D-WP(C)/17290/2026 WP(C)/ /	BHARATI KRISHNA MISRA MP	KSHIROD KUMAR SAHOO	7383/2026
277	D-WP(C)/17325/2026 WP(C)/ /	SWAGAT KUMAR MOHANTA MP	SUDHIR KUMAR MALLICK	7384/2026
278	D-WP(C)/24616/2025	CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, HAREKRUSHNA MAHAPATRA	KSRIPANIGRAHI	

	WP(C)/17623/2025	MP		7385/2026
279	D-WP(C)/17332/2026	TRILOCHAN MOHANTY	PRABUDDHA KUMAR PATTANAIAK	
	WP(C)/ /	MP		7386/2026
280	D-WP(C)/17336/2026	SUMA BEHERA	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		7387/2026
281	D-WP(C)/17294/2026	SAI MAHI MINERALS	JAGAMOHAN PATTANAIAK	
	WP(C)/ /	MP		7388/2026
282	D-WP(C)/17341/2026	M/S.NAROTTAM SATPATHY, KENDUJHARLALIT KUMAR MAHARANA		
	WP(C)/ /	MP		7389/2026
283	D-WP(C)/8709/2026	M/S STAR TRACK FASTENERS PRIVATE LIMITED, DELHI	MATEES, DEEJAN BAUG	
	WP(C)/6706/2026	MP		7390/2026
284	D-WP(C)/17346/2026	SUBHASINI JENA	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		7391/2026
285	D-WP(C)/44800/2025	GOBARDHAN NAYAK	GOBARDHAN NAYAK	
	WP(C)/33136/2025	MP		7392/2026
286	D-WP(C)/52293/2025	MD SAUKAT ALI		
	WP(C)/36189/2025	MP		7393/2026
287	D-WP(C)/17377/2026	PRADOSH KUMAR MAHARANA	B.SIVA SATYAM	
	WP(C)/ /	MP		7394/2026